

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/23363/2024	NARENDRA ARSADA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BANDHUGOAN /65 /2024 () //	AOR20220000211C202400061
2	D-BLAPL/23366/2024 BLAPL/7893/2024	GODUGU @ G. PRABHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GOSANINUAGAM /111 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000948/2024	
3	D-BLAPL/23367/2024 BLAPL/7894/2024	CHILLAKURI @ CH. KRISHNA REDDY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	GOSANINUAGAM /111 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000948/2024	
4	D-BLAPL/23369/2024	SANI MANDINGI VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	BANDHUGOAN /58 /2024 () //	AOR20220000211C202400062
5	D-BLAPL/23376/2024	SURESH MARUTI PAWAR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202400117
6	D-BLAPL/23379/2024	PARMESWAR MAHAKUR VS STATE OF ODISHA	TRILOCHAN NANDA VS	KANTABANJI /72 /2024 () //	
7	D-BLAPL/23385/2024	SUSHANTA KUMAR DHALASAMANTA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BIDANASI /153 /2006 () //	
8	D-BLAPL/23386/2024	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHIRINGIA /156 /2024 () //	
9	D-BLAPL/23387/2024	S.MANIKANDAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400050
10	D-BLAPL/23388/2024	BABULI DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	GONDIA /12 /2018 () //	AOR20220000371C202400069
11	D-BLAPL/23392/2024	PRAMOD @ SAGAR MAJHI VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	MOHANA /24 /2013 () //	

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12	D-BLAPL/23398/2024	CHANDAN DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHANDAGIRI P.S. /492 /2024 () //	
13	D-BLAPL/23399/2024	PRADYUMNA DIGAL @ PRADIMANU DIGAL VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KHANDAGIRI P.S. /492 /2024 () //	
14	D-BLAPL/23404/2024	CHANDRASEN PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /140 /2024 () //	
15	D-BLAPL/23405/2024	GUPTA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /217 /2024 () //	
16	D-BLAPL/23406/2024	JITU @ JITENDRA MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /212 /2024 () //	
17	D-BLAPL/23410/2024	BHAGABAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /258 /2024 () //	
18	D-BLAPL/23412/2024	ABINASH CHAND NAYAK VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	NAYAPALLI P.S. /92 /2024 () //	
19	D-BLAPL/23414/2024	TAPAN LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /110 /2024 () //	
20	D-BLAPL/23417/2024	RAM VEER SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /512 /2022 () //	
21	D-BLAPL/23418/2024	KURESU BADARAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PATTAPUR (DIGAPAHANDI) /143 /2023 () //	
22	D-BLAPL/23420/2024	CHANDAN KUMAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
23	D-BLAPL/23422/2024	AMIT @ ABHISHEK MAHANANDIA	SATYA RANJAN MULIA	KUNDHEIGOLA /168 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/23423/2024	DASARATHI TUDU	SATYASHREE MOHANTY	MANCHESWAR P.S. /474 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/23425/2024	BITTU KUMAR	SUSANTA KUMAR SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/23428/2024	SUNIL NAHAK	S.S.RAY (2)	BERHAMPUR SADAR /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/23429/2024	SURESH NAIK	SATYA RANJAN MULIA	KUNDHEIGOLA /168 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/23434/2024	SHUKRU MAJHI	PITAMBAR PATRA	PADMAPUR /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/23437/2024	BINODINI MUDULI	ASUTOSH TRIPATHY	BANARAPAL /267 /2024	AOR20220001648C202400041
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/23438/2024	AMULYA NAIK	OM PRAKASH SARAN	DHENKANAL SADAR /51 /2015	AOR20220000371C202400070
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/23444/2024	TRINATH MAJHI	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/23450/2024	BINOD KUMAR PANGI	RAJIB LOCHAN PATTNAIK	SEMILLIGUDA /97 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/23454/2024	DHOBA KHILLO	RAJIB LOCHAN PATTNAIK	PADWA /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/23455/2024	SURESH KHILLO	RAJIB LOCHAN PATTNAIK	MACHHKUND /17 /2020	
		VS	VS	()	

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35	D-BLAPL/23456/2024	STATE OF ODISHA DRIVER NAIK VS	GOPAL KRISHNA NAYAK VS	// BERHAMPUR TOWN /495 /2024 ()	
36	D-BLAPL/23457/2024	STATE OF ODISHA BHAVITOSH MANDAL @ BHABESH @ BHABATOSH RAJIB LOCHAN PATTNAIK VS	VS VS	// KALIMELA /78 /2024 ()	
37	D-BLAPL/23463/2024	STATE OF ODISHA MILLAN MANDAL @ MILON MONDAL VS	UMAKANTA BARIK VS	// RAIGHAR /196 /2024 ()	
38	D-BLAPL/23466/2024	STATE OF ODISHA PINTU SINGH VS	SK. ZAFARULLA VS	// JONK /90 /2024 ()	
39	D-BLAPL/23473/2024	STATE OF ODISHA DEEPAK KUMAR JENA VS	FALGUNI RAJGURU MOHAPATRA VS	// DASARATHPUR /85 /2024 ()	
40	D-BLAPL/23475/2024	STATE OF ODISHA OMPRAKASH RAMESHRAO NASARE VS	ANITA SAHOO VS	// / /0 ()	
41	D-BLAPL/23477/2024	STATE OF ODISHA SAHIL ASHOKRAO SARODE VS	ANITA SAHOO VS	// / /0 ()	
42	D-BLAPL/23480/2024	STATE OF ODISHA UMESH OGRE VS	AMITAV TRIPATHY VS	// GOCHHAPADA /124 /2024 ()	
43	D-BLAPL/23486/2024	STATE OF ODISHA RAJI @ RAJENDRA PRASAD SWAIN VS	UMAKANTA BARIK VS	// SURADA /177 /2023 ()	
44	D-BLAPL/23489/2024	STATE OF ODISHA SURENDRA BEHERA VS	SANJAY KUMAR PRADHAN VS	// KOTINANDA /194 /2024 ()	
45	D-BLAPL/23491/2024	STATE OF ODISHA TRILOCHAN ROUTA @ ROUT VS STATE OF ODISHA	ALEKHA BEHERA VS	// JARADA /390 /2023 () //	

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46	D-BLAPL/23492/2024	KANHU CHARAN MANDHATA VS STATE OF ODISHA	ASHOK KUMAR GHADAI VS	CHANDAKA P.S. /139 /2023 () //	
47	D-BLAPL/23494/2024	PANKAJ MALLIK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /124 /2022 () //	
48	D-BLAPL/23495/2024	KUMUD BISWAS @ CHHOTU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	M.V.79 /124 /2022 () //	
49	D-BLAPL/23497/2024	KALU HALDAR @ KALO VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BASUDEVPUR /535 /2024 () //	
50	D-BLAPL/23498/2024	MOSRAFIL LASKAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BASUDEVPUR /535 /2024 () //	
51	D-BLAPL/23500/2024	HIRA BARIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KUAKHIA /164 /2024 () //	
52	D-BLAPL/23508/2024	MANOJ KUMAR SAHOO @ SAHU VS STATE OF ODISHA	MANORANJAN DAS VS	SATYABADI /17 /2023 () //	
53	D-BLAPL/23509/2024	MUKESH SUNA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	BHAWANIPATNA SADAR /289 /2024 () //	
54	D-BLAPL/23510/2024	MANOJ SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	//0 () //	
55	D-BLAPL/23511/2024	BISMAYA @ BHISMAYA DEHURY VS STATE OF ODISHA	RAKESH BEHERA VS	//0 () //	
56	D-BLAPL/23512/2024	MALAYA KANHAR VS STATE OF ODISHA	UDIT NARAYAN JENA VS	//0 () //	
57	D-BLAPL/23513/2024	DIBAKAR SAHU @ SAHOO	RAKESH BEHERA	//0	

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		VS	VS	()	
58	D-BLAPL/23516/2024	STATE OF ODISHA SIBA @ SEBARAM TANDI	SATYA RANJAN MULIA	SOHELLA /244 /2023	
		VS	VS	()	
59	D-BLAPL/23517/2024	STATE OF ODISHA TUPAKULA JAGADISH RAO	SUBHANKAR ROUT	MALKANGIRI /136 /2024	
		VS	VS	()	
60	D-BLAPL/23522/2024	STATE OF ODISHA DEEPAK KUMAR SAHOO @ DIPAK	JYOTIRMAYA SAHOO	TANGI (KHURDA) /492 /2024	
		VS	VS	()	
61	D-BLAPL/23523/2024	STATE OF ODISHA SUBHAKANTA MISHRA	SUSANT KUMAR JENA	JAJPUR TOWN /264 /2024	
		VS	VS	()	
62	D-BLAPL/23524/2024	STATE OF ODISHA JAYANTA SWAIN	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /139 /2024	
		VS	VS	()	
63	D-BLAPL/23526/2024	STATE OF ODISHA SAROJ KUMAR JAL	SATYABRATA PANDA	KANTAMAL /48 /2019	
		VS	VS	()	
64	D-BLAPL/23527/2024	STATE OF ODISHA GITANJALI DIGAL	PRAMOD CHANDRA SEJPADA	/ /0	
		VS	VS	()	
65	D-BLAPL/23528/2024	STATE OF ODISHA GILESWAR RANA @ GELESWAR RANA	SATYABRATA PANDA	GHANTAPADA /88 /2024	
		VS	VS	()	
66	D-BLAPL/23530/2024	STATE OF ODISHA MANOJ KUMAR SAHU @ SAHOO	MANORANJAN DAS	PURI TOWN /12 /2023	
		VS	VS	()	
67	D-BLAPL/23533/2024	STATE OF ODISHA RAJU @ RAJESH @ SK. SARAFAT	LAXMINARAYAN PATEL	BINJHARPUR /42 /2018	
		VS	VS	()	
68	D-BLAPL/23534/2024	STATE OF ODISHA SHYAMAL WASNIK	LAXMINARAYAN PATEL	BOUDH /106 /2022	
		VS	VS	()	

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69	D-BLAPL/23535/2024	STATE OF ODISHA MINTU @ SUVENDU SARDAR VS	BASANTA KUMAR DAS VS	// KUAKHIA /97 /2022 ()	
70	D-BLAPL/23536/2024	STATE OF ODISHA ABHISHEK MALLIA @ TUPU VS	AKASH BHUYAN VS	// AIR FIELD P.S. /1 /2022 ()	
71	D-BLAPL/23538/2024	STATE OF ODISHA SUJAN PRADHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// KINJIRKELA /102 /2024 ()	
72	D-BLAPL/23539/2024	STATE OF ODISHA SANJAY KUMAR VS	MANOJ KUMAR PANDA VS	// KHARIAR /62 /2022 ()	
73	D-BLAPL/23540/2024	STATE OF ODISHA MANOJ KUMAR NAIK VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /168 /2024 ()	
74	D-BLAPL/23542/2024	STATE OF ODISHA RADHAKANTA PAIKA VS	DIBYA PRAKASH MISHRA VS	// BINIKA /259 /2023 ()	AOR20220002454C202400136
75	D-BLAPL/23543/2024	STATE OF ODISHA BIJAYA NAIK VS	AKSHAYA KUMAR SAHOO VS	// KUNDHEIGOLA /168 /2024 ()	
76	D-BLAPL/23547/2024	STATE OF ODISHA BIKASH MISHRA @ BANA VS	SUBODH KUMAR MOHANTY VS	// BRAJARAJNAGAR /80 /2023 ()	
77	D-BLAPL/23548/2024	STATE OF ODISHA RAJENDRA TIRIA VS	KULDEEP MOHANTY VS	// KAPTIPADA /115 /2024 ()	
78	D-BLAPL/23549/2024	STATE OF ODISHA SUMANTA KUMAR SETHY VS	SAMBEET PATTANAYAK VS	// / /0 ()	
79	D-BLAPL/23550/2024	STATE OF ODISHA SANIA @ DEBASHIS DAS VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /851 /2022 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/23552/2024	SUJAY SARKAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BASUDEVPUR /535 /2024 () //	
81	D-BLAPL/23566/2024	GANESH @ DILLIP ROUT VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /94 /2024 () //	
82	D-BLAPL/23567/2024	RAJESH DIGAL VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	RAIKIA /22 /2023 () //	
83	D-BLAPL/23568/2024	ANANTA SAHU @ SIPUN VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /102 /2024 () //	
84	D-BLAPL/23570/2024	PRABESH CHANDRA DAS VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	DEOGARH /365 /2024 () //	
85	D-BLAPL/23576/2024	BABUL NAYAK VS STATE OF ODISHA	BASANTA KUMAR NAYAK VS	KHURDA MODEL /717 /2023 () //	
86	D-BLAPL/23578/2024	SRIDHAR MUNDA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	PURUNAKOTE /10 /2024 () //	
87	D-BLAPL/23579/2024	DHANAR JANI VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /104 /2022 () //	AOD20220004505C202400024
88	D-BLAPL/23580/2024	RAJKUMAR SAHU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GAISILET /132 /2024 () //	
89	D-BLAPL/23583/2024	A SRINU @ A SIRNU @ A SHIRNU VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	TURUMUNGA /54 /2024 () //	
90	D-BLAPL/23590/2024	SUNDARI BAG @ SUNDRIKA BAGH VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	GOLAMUNDA /40 /2024 () //	
91	D-BLAPL/23591/2024	PATITAPABANA MISHRA	BIJAYA SWAIN	INFCITY PS /33 /2024	

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		VS	VS	()	
92	D-BLAPL/23595/2024	STATE OF ODISHA RAJESH SINGH	ROHIT RANJAN RAY	SPL.TASK FORCE /13 /2022	
		VS	VS	()	
93	D-BLAPL/23596/2024	STATE OF ODISHA ABHISHEK CHOUBEY	JULU KHANSAMA	RAIRAKHOL /178 /2024	
		VS	VS	()	
94	D-CMAPL/33631/2024	STATE OF ODISHA JASODA BHOI	ADV.	//	
		VS	VS	()	
95	D-CMAPL/33638/2024	STATE OF ODISHA M/S.BIRAJA CONSTRUCTION	ANIRUDH SANGANERIA	//	
		VS	VS	()	
96	D-CMAPL/33687/2024	BHARGAB CHANDRA BHAT MITRAJIT BARIK	GYANARANJAN SETHI	//	AOD20220004505C202400026
		VS	VS	()	
97	D-CMAPL/33724/2024	STATE OF ODISHA RAMESH CHANDRA NAYAK	ADV.	//	
		VS	VS	()	
98	D-CMP/33568/2024	ATULYA KANDI KALINGA FINANCIAL CORPORATION	MOHIT AGARWAL	//	
		VS	VS	()	
99	D-CMP/33595/2024	MANJUBALA SINGH DEBASIS TRIPATHY	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
100	D-CMP/33624/2024	LAXMI NARAYAN DAS SATYABHAMA SAHOO	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
101	D-CMP/33657/2024	STATE OF ODISHA SHIKSHA VIKASH SAMITI, ODISHA	PRADEEP KUMAR SAHOO	//	
		VS	VS	()	
102	D-CMP/33695/2024	RUNU PRADHAN BUDHI @ LAXMUIMANI MOHANTY	DWARIKA PRASAD MOHANTY	//	
		VS	VS	()	

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103	D-CMP/33729/2024	SARBESWAR MOHANTY SURENDRA PRADHAN VS RABINDRA PRADHAN	SUSHANT KUMAR PRADHAN VS	// // 0	
104	D-CONTC/33478/2024	ARJUNA KUMAR DASH VS ANU GARG, I.A.S	ADV. VS	// // 0	
105	D-CONTC/33482/2024	BASANTA KUMAR CHAKRA VS LAXMAN MARANDI, SUPERNTENDING ENGINEER	ADV. VS	// // 0	
106	D-CONTC/33486/2024	MAHENDRA BISWAL VS LAXMAN MARANDI, SUPERNTENDING ENGINEER	ADV. VS	// // 0	
107	D-CONTC/33487/2024	SURYA NARAYAN MAHAPATRA VS C S BIJAYALAXMI, BEO	ADV. VS	// // 0	
108	D-CONTC/33490/2024	JAYANTA KUMAR DASH VS ASWATHY S., IAS	ADV. VS	// // 0	
109	D-CONTC/33501/2024	GURU PRASAD PRUSTY VS ANU GARG, IAS	ADV. VS	// // 0	
110	D-CONTC/33505/2024	RATNAMANI DEVI VS SANJAY KUMAR SINGH, PRINCIPAL SECRETARY	ADV. VS	// // 0	
111	D-CONTC/33512/2024	MAHENDRA PRASAD MOHAPATRA VS VIPUL GOEL, JOINT SECRETARY (ARI)	ADV. VS	// // 0	
112	D-CONTC/33555/2024	HARE KRUSHNA BISOI VS DEORANJAN KUMAR SINGH, I.A.S	ADV. VS	// // 0	
113	D-CONTC/33561/2024	ZIHANAT AHMAD KHAN VS BISWANATH TAREI, DEO	ADV. VS	// // 0	

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114	D-CONTC/33575/2024	PRAVAT KUMAR SAHOO VS B.PRASANTA KUMAR REDDY, DIRECTOR	ADV. VS	// 0	
115	D-CONTC/33579/2024	ANASUYA NAYAK VS ER. PRADYUMNA SETHI, SUPERINTENDING ENGINEER	ADV. VS	// 0	
116	D-CONTC/33587/2024	ASHOK KUMAR PANDA VS MAJOR OM PRAKASH, SENIOR RECORD OFFICER	ADV. VS	// 0	
117	D-CONTC/33594/2024	GHANA SHYAM PATTNAIK VS RAJESH PRABHAKAR PATIL, IAS	ADV. VS	// 0	
118	D-CONTC/33603/2024	BISWA PRAKASH RATH VS NIRANJAN SAHOO, DEO	ADV. VS	// 0	
119	D-CONTC/33606/2024	JAYANTI GURU VS ARAVIND AGARWAL, IAS	ADV. VS	// 0	
120	D-CONTC/33607/2024	SUBASINI PADHI VS ARAVIND AGARWAL, IAS	ADV. VS	// 0	
121	D-CONTC/33619/2024	HARIHARA PRADHAN VS BABITA RANI DALABEHERA, SETTLEMENT OFFICER	ADV. VS	// 0	
122	D-CONTC/33621/2024	RAMA CHANDRA PATI VS ASWATHY S., IAS	DR. JITENDRA KUMAR LENKA VS	// 0	
123	D-CONTC/33627/2024	RABINDRA KUMAR KHUNTIA VS ASWATHY S,COMM. CUM SECRETARY,SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0	AOD20220003080C202400018
124	D-CONTC/33629/2024	AFROZA BEGUM VS ASWATHY S,COMM. CUM. SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.	ADV VS	// 0	AOD20220003080C202400017
125	D-CONTC/33637/2024	ASHOK KUMAR MOHANTY	ADV.	//	

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		VS	VS	()	
126	D-CONTC/33656/2024	RUPA ROSHAN SAHOO, COMMISSIONER-CUM-SECRETARY SANTOSH SASMAL	ADV	//	AOD20240000306C202400011
		VS	VS	()	
127	D-CONTC/33662/2024	ER PRADEEP KUMAR RATH,CHIEF CONSTRUCTION ENGINEER( R AND B) DIVISION,CUTTACK PADAN NAIK	ADV	//	AOD20240000306C202400012
		VS	VS	()	
128	D-CONTC/33670/2024	ABDAL M AKHATAR COLLECTOR CUM DISTRICT MAGISTRATE,ANGUL RABI NARAYAN SAHOO	ADV.	//	
		VS	VS	()	
129	D-CONTC/33673/2024	VIVEK KUMAR, IFS RABI NARAYAN SAHOO	ADV.	//	
		VS	VS	()	
130	D-CONTC/33676/2024	VIVEK KUMAR, IFS INDRAMANI NAIK	ADV.	//	
		VS	VS	()	
131	D-CONTC/33679/2024	ANU GARG, IAS RAMAHARI HANSADAH	ADV.	//	
		VS	VS	()	
132	D-CONTC/33681/2024	ANU GARG, IAS RASHBIHARI PALEI	ADV.	//	
		VS	VS	()	
133	D-CONTC/33683/2024	ANU GARG, IAS A.SINU RAO	ADV.	//	
		VS	VS	()	
134	D-CONTC/33685/2024	USHA PADHI, IAS KALICHARAN MAJHI	ADV.	//	
		VS	VS	()	
135	D-CONTC/33686/2024	ASHISH THAKARE, IAS SANDEEP KUMAR GHADEI	ADV.	//	
		VS	VS	()	
136	D-CONTC/33690/2024	USHA PADHI, IAS GUNANIDHI NAIK	ADV	//	AOD20240000306C202400014
		VS	VS	()	

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137	D-CONTC/33691/2024	ABDAL M AKHATAR, COLLECTOR CUM DIST MAGISTRATE, ANGUL PRAMOD KUMAR SARANGI VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202400013
138	D-CONTC/33706/2024	ANU GARG, ADDITIONAL CHIEF SECRETARY, W.R DEPTT. RAJESH KUMAR DAS VS	ADV. VS	// // ()	
139	D-CONTC/33712/2024	PARVEEN GARG, GENERAL MANAGER UPENDRANATH DAS VS	ADV. VS	// // ()	
140	D-CONTC/33723/2024	DEBIDUTTA BISWAL, IFS RAJESH KUMAR PANDA VS	NILAMADHAB SARKAR VS	// // ()	
141	D-CONTC/33732/2024	ROHIT KUMAR LENKA, IFS BIBHUTI BHUSAN DAS VS	ADV. VS	// // ()	
142	D-CONTC/33737/2024	ISHITA ROY, IAS SASHI KANT DASH VS	ADV. VS	// // ()	
143	D-CONTR/23416/2024	PRADEEP KUMAR NAG, DEO AMARENDRA MISHRA VS	ADV. VS	// // ()	
144	D-CRLA/23380/2024 CRLA/761/2024	PRATEEK SINGH, IPS SHIBA PRASAD SINGH VS	DEBASIS TRIPATHY VS	CHOUWAR /266 /2015 PRESIDING OFFICER, DESIGNATED COURT(Cuttack)	
145	D-CRLA/23381/2024	STATE OF ODISHA(OPID) DHAKA ALIAS RAJAT KUMAR MALIK VS	MANAS KUMAR CHAND VS	CT/0000012/2018 NEMALO /42 /2018 ()	AOR20220001618C202400203
146	D-CRLA/23407/2024	STATE OF ODISHA TUBU@RAMCHANDRA HANSDAH VS	DIPAK RANJAN MISHRA VS	MURUDA /66 /2021 ()	
147	D-CRLA/23537/2024	STATE OF ODISHA SANIA @ KAMALAKANTA BEHERA VS	NIRANJAN LENKA VS	// BADSAHI /45 /2016 ()	
		STATE OF ODISHA		//	

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148	D-CRLA/23554/2024	GANESH @ SUBODHA MALLICK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	TIRTOL /232 /2018 () //	
149	D-CRLA/23565/2024	JITU @ AYUSHMAN PRADHAN VS STATE OF ODISHA	UMA CHARAN MISHRA VS	TIKABALI /117 /2024 () //	
150	D-CRLA/23592/2024	NIRMAL LUHA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	BAUNISUNI /82 /2022 () //	
151	D-CRLMA/23474/2024	RABINDRA PATRA VS STATE OF ODISHA	ANITA SAHOO VS	KUAKHIA /454 /2023 () //	
152	D-CRLMA/23506/2024	PRASANT KUMAR SAHOO@PRASANTSAHOO VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	/ /0 () //	
153	D-CRLMA/23598/2024	BANTI @ MOONDEEP TIRKEY VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA TOWN /332 /2022 () //	
154	D-CRLMC/23368/2024	RAMESH KUMAR PANDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /332 /2022 () //	
155	D-CRLMC/23371/2024	KABI JALLY VS STATE OF ODISHA	SARBESWAR SAHOO VS	MADHUPATNA /158 /2020 () //	AOD20220004505C202400022
156	D-CRLMC/23372/2024	MANAS NAIK@NAYAK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	NARASINGHPUR /12 /2015 () //	
157	D-CRLMC/23383/2024	BATAKRUSHNA MALLIK VS SONALI MALIKA MAMINA	PRAMOD KUMAR ROUT VS	/ /0 () //	
158	D-CRLMC/23389/2024	CHIDANANDA BISWAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BAIDYANATHPUR /93 /2024 () //	
159	D-CRLMC/23391/2024	ANANGA UDAYA BAL	PUSPAMITRA MOHAPATRA	MADHUPATNA /17 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/23393/2024	GAURAV KUMAR AGRAWAL@KALLU	PRASHANTA KUMAR NAYAK	KANTABANJI /5 /2022	
		VS	VS	()	
		ANIL KUMAR AGRAWAL		//	
161	D-CRLMC/23402/2024	SUBASH HEMBRAM	ARIJEET MISHRA	/ /0	
		VS	VS	ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur )	
		STATE OF ODISHA		CRREV/0000008/2024	
162	D-CRLMC/23411/2024	HAREY@HARIKRUSHNA MOHANTY	DIPTI RANJAN BHOKTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/23413/2024	KRUSHNA CHANDRA BISWAL	RAJENDRA NARAYAN ROUT	TIHIDI /181 /2019	AOR20220001558C202400116
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/23415/2024	SANJAY KUMAR JENA	BHARAT JALLI	JALESWAR /70 /2023	AOD20240000581C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/23419/2024	ASHOK KUMAR MAHARANA	PRANAB RANJAN CHHATOI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/23426/2024	APARAJITA MAJHI @MAHANANDIA	S.S.RAY (2)	GUDARI /38 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/23430/2024	BIRANCHI BEHERA@BAGA	DURGA PRASAD PRADHAN	BANARAPAL /153 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/23431/2024	ABHI KIMBAKA @ KREPUTIKA	S.S.RAY (2)	GUDARI /38 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/23435/2024	SAMIR BISWAL	DEBASNAN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/23441/2024	SIBA PRASAD JENA@SIBA SHANKAR JENA	GOPAL KRISHNA NAYAK	KODALA /74 /2020	
		VS	VS	()	

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171	D-CRLMC/23443/2024	STATE OF ODISHA TANU MAHARANA @ TANYA MAHARANA VS	RAJENDRA NARAYAN ROUT VS	// MAHILA (BERHAMPUR) /170 /2023 ()	AOR20220001558C202400113
172	D-CRLMC/23449/2024	STATE OF ODISHA MUKUNDA PRADHAN VS	MANAS KUMAR CHAND VS	// // ()	AOR20220001618C202400204
173	D-CRLMC/23453/2024	MAMA RANI NAYAK SAGARIKA SWAIN VS	ASHOK KUMAR SARANGI VS	// / /0 ()	
174	D-CRLMC/23459/2024	SATABDI BAL SABITA MOHANTY VS	SANGRAM MISHRA VS	// MAHILA P.S.(BBSR) /32 /2024 ()	
175	D-CRLMC/23462/2024	SOUMYA DAS BIRANCHI BEHERA@BAGA VS	DURGA PRASAD PRADHAN VS	// NALCO /17 /2015 ()	
176	D-CRLMC/23468/2024	STATE OF ODISHA TUNA PRADHAN VS	BINAYA BHUSAN ROUSTRAY VS	// BADAGODA P.S. /361 /2023 ()	
177	D-CRLMC/23472/2024	STATE OF ODISHA SAGARADEEP MAHAPATRA@MOHAPATRA VS	JUGALA KISHORE PANDA VS	// / /0 ()	
178	D-CRLMC/23476/2024	STATE OF ODISHA SUBHADRA BHOLA VS	AMITAV TRIPATHY VS	// NAYAGARH /182 /2019 ()	
179	D-CRLMC/23481/2024	STATE OF ODISHA MINI SAHU@SAHOO VS	RAMANI KANTA PATTANAIAK VS	// // ()	KORAPUT VIGILANCE /53 /2014
180	D-CRLMC/23520/2024	STATE OF ODISHA(VIG.) MANAS RANJAN ROUT VS	SATYA RANJAN MULIA VS	// // ()	DHENKANAL SADAR /251 /2016
181	D-CRLMC/23531/2024	STATE OF ODISHA ARUN GHOSH @ARUNKUMAR GHOSH VS	BIDESHI KUMAR GHADEI VS	// // ()	CYBER CRIME AND ECONOMIC OFFENCES /16 /2022
		STATE OF ODISHA		//	

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182	D-CRLMC/23562/2024	ARUN DUA@ARUN KUMAR DUA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BRAHMANITARANG /202 /2013 () //	
183	D-CRLMC/23584/2024	LAKSHINDRA KUMAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	SUBALAYA /90 /2021 () //	AOD20240000306C202400010
184	D-CRLMC/23585/2024	RAMESH CHANDRA PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	RAYAGADA TOWN /117 /2013 () //	
185	D-CRLMC/23587/2024	BABULA KANHAR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PHIRINGIA /100 /2015 () //	AOR20220001618C202400205
186	D-CRLMC/23589/2024	SUMIT KUMAR SHARMA VS MS WESTERN LAND DAIRY PVT LTD	DEBASISH PATNAIK VS	// () //	AOR20220000040C202400010
187	D-CRLMC/23593/2024	PRAMILA MAHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	MARKAT NAGAR /155 /2023 () //	
188	D-CRLMC/23599/2024	SASMITA BEHERA VS STATE OF ODISHA(VIG.)	ASHOK DAS VS	CUTTACK VIGILANCE /35 /2014 () //	
189	D-CRLMP/23370/2024	PRASANTA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	Bamapada (Industrial Area) /66 /2024 () //	
190	D-CRLMP/23452/2024	BHOLANATH BEHERA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	BEGUNIA P.S. /99 /2020 () //	
191	D-CRLMP/23558/2024	BASANTA KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 () //	
192	D-CRLREV/23395/2024	SUNAMI GAMONGO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202400051
193	D-CRLREV/23479/2024	MIHIRKANTA SAHOO	AMITAV TRIPATHY	//0	

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		VS	VS	()	
194	D-CRLREV/23487/2024	JANAKI BALLAV CHHATOI @ KUNA B. DHARMA PATRO	DEBASIS MISHRA	// /0	
		VS	VS	()	
195	D-CRLREV/23518/2024	B.CHANDINI PATRO MOHD. AMIR KHAN	RAMACHANDRA PANIGRAHY	// /0	
		VS	VS	()	
196	D-CRLREV/23560/2024	STATE OF ODISHA MONA BAGH	SUSHANT KUMAR PRADHAN (3)	// /0	
		VS	VS	()	
197	D-CRLREV/23563/2024	SURESH BAGH BHAKTA BANDHU SATAPATHY	J.K. MISHRA, SR.ADV.	// JAJPUR ROAD /316 /2015	
		VS	VS	()	
198	D-EXP/33549/2024	MAYADHAR JENA RAMA NATH MAHAPATRA	SAILABALA JENA	// /0	
		VS	VS	()	
199	D-FAO/33500/2024	STATE OF ODISHA ANUSAYA ROUT	BIRANCHI NARAYAN RATH	// /0	
		VS	VS	()	
200	D-FAO/33678/2024	RATNAKAR BARIK D.M.,NEW INDIA ASSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	// /0	
		VS	VS	()	
201	D-FAO/33774/2024	ANITA PATTANAYAK MANAGER, LEGAL CELL, M/S. FUTURE GENERAL INDIA INSURANCE CO.LTD., BBSR	DANISH KANUN	// /0	
		VS	VS	()	
202	D-LAA/33541/2024	SUKALATA BEHERA BHARAT SINGH	KISHORE KUMAR JENA	// /0	
		VS	VS	()	
203	D-MACA/33481/2024	COLLECTOR, CUTTACK KMALESH NAYAK	PRADEEP KUMAR MISHRA	// /0	
		VS	VS	()	
204	D-MACA/33653/2024	MANASH RANJAN BEHERA D.M.,ORIENTAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	// /0	
		VS	VS	()	

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205	D-MACA/33661/2024	TUNILATA PATRA DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED, VS MANORAMA MOHANTY	PRASANTA KUMAR MAHALI VS MAHITOSH SINHA	// // 0 //	
206	D-MACA/33663/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BALASORE VS J.C. JITANSHU ROUT	MAHITOSH SINHA VS NEELKANTH PATNAIK	// 0 //	
207	D-MACA/33743/2024	MANAGER LEGAL,M/S TATA AIG GENERAL INSURANCE CO. LTD., VS JALADHAR DALAI	NEELKANTH PATNAIK VS DEBASISH PATNAIK	// 0 //	
208	D-MACA/33760/2024	BRUNDABAN NATH VS KUMAR DEBADATA	DEBASISH PATNAIK VS DEBASISH PATNAIK	// 0 //	
209	D-MACA/33763/2024	RAMESH CHANDRA CHOUDHURY VS MANAS GHOSE	DEBASISH PATNAIK VS RUPESH KUMAR MOHANTY	// 0 //	
210	D-MACA/33766/2024	TUKULI MUNDA VS DHIREN KUMAR APAT	RUPESH KUMAR MOHANTY VS KARUNAKAR GAYA	// 0 //	
211	D-MATA/33506/2024	BAPINA KUMAR BISWAL VS LOPAMUDRA PARIDA	KARUNAKAR GAYA VS PRASANTA KUMAR NANDA	// 0 //	
212	D-MATA/33698/2024	ABHIJEET TRIPATHI VS BHARTI CHATARAM@BHARTI ABHIJEET TRIPATHI	PRASANTA KUMAR NANDA VS UMA CHARAN MISHRA	// 0 //	
213	D-MATA/33709/2024	MINAKETAN SAHU VS MILAN KUMAR SAHU	UMA CHARAN MISHRA VS AKHAND	// 0 //	
214	D-MATA/33719/2024	SISIR KUMAR PRATAP Singh VS MONALISA SAMANTARAY	AKHAND VS AMITAV TRIPATHY	// 0 //	
215	D-RPFAM/33574/2024	JITENDRA KUMAR PRADHAN VS RANU JENA	AMITAV TRIPATHY VS AMITAV TRIPATHY	// 0 //	

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216	D-RPFAM/33633/2024	M. NAVEEN KUMAR VS MALINI KOKA	TUSAR KUMAR MISHRA VS	// 0 //	
217	D-RPFAM/33680/2024	AJAY GARG@AJAY KUMAR GARG VS CHANDA MITTAL@GARG	H.M.DHAL VS	// 0 //	
218	D-RSA/33705/2024	PREMALATA MAHARANA VS TANULATA MAHARANA	DARPAHARI DHAL VS	// 0 //	
219	D-RSA/33710/2024	PREMALATA MAHARANA VS TANULATA MAHARANA	DARPAHARI DHAL VS	// 0 //	
220	D-RSA/33748/2024	ANTARAM AGRAWAL VS GOPAL PRASAD AGRAWAL	RAMESH AGARWAL VS	// 0 //	
221	D-RVWPET/33519/2024	MANORAMA MISHRA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //	
222	D-RVWPET/33590/2024	M/S. GRID CORPORATION OF ODISHA LTD., BBSR VS SANTOSH DIKHIT	PRNOY MOHANTY VS	// 0 //	
223	D-RVWPET/33659/2024	M/S.BRIDGE AND ROOF CO. (INDIA) LTD VS M/S. ADARSH NOBLE CORPORATION LTD	JYOTIRMAYA PRASAD BEHERA VS	// 0 //	
224	D-RVWPET/33715/2024	SANJITA DAS VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
225	D-RVWPET/33757/2024	SINDHU@KRUPASINDHU BHOI VS RADHESHYAM PATRA	ABHILASH MISHRA VS	// 0 //	
226	D-TRP(C)/33596/2024	KAJOL KHENDELWAL@KAJAL KHANDELWAL VS SACHIN AGRAWAL	SUSHANTA KUMAR JOSHI VS	// 0 //	
227	D-TRP(C)/33640/2024	DEBASMITA SWAIN	HRUDANANDA MOHAPATRA	//	

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		VS	VS	()	
228	D-TRP(C)/33644/2024	RAKESH KUMAR PRADHAN SASMITRA SAHOO @ LUSI	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
229	D-TRP(C)/33702/2024	PRASANTA KUMAR SAHOO GANGADHAR BEHERA	PRAFULLA KUMAR KAR	//	
		VS	VS	()	
230	D-TRP(C)/33733/2024	SANALI NAYAK AMRITA PRIYADARSINI MOHAPATRA	RANJAN KUMAR NAYAK	//	
		VS	VS	()	
231	D-WA/33560/2024	ABINASH BARIK BASANTI NAIK	ADV.	//	
		VS	VS	()	
232	D-WA/33693/2024	MAHANADI COALFIELDS LTD. STATE OF ODISHA	SANGRAM JENA,A.G.A	//	LOD20240000172C202400043
		VS	VS	()	
233	D-WA/33694/2024	KANAKALATA SARANGI STATE OF ODISHA	SANGRAM JENA, A.G.A.	//	AOR20220001513C202400675
		VS	VS	()	
234	D-WA/33711/2024	MANAS KUMAR ROUT ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	BIBHU PRASAD TRIPATHY	//	
		VS	VS	()	
235	D-WP(C)/33470/2024	SATYABRATA SAMANTASINGHAR PRADYUMNA SAGAR SAHOO	JUDHISTHIR SAHOO	//	AOD20220003315C202400004
		VS	VS	()	
236	D-WP(C)/33471/2024	STATE OF ODISHA NARAHARI BAL	PRADIPTA KUMAR PATTANAYAK	//	
		VS	VS	()	
237	D-WP(C)/33472/2024	STATE OF ODISHA PRIYADARSHINI MOHAPATRA	SATYAPRAKASH DHAL	//	AOR20220001446C202400006
		VS	VS	()	
238	D-WP(C)/33473/2024	DIPAK KUMAR SAHOO PARADIP PORT AUTHORITY, PARADIP PORT TRUST	SATYAPRAKASH DHAL	//	AOR20220001446C202400003
		VS	VS	()	

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239	D-WP(C)/33474/2024	STATE OF ODISHA PRAKASH KUMAR RATHA VS	SATYAPRAKASH DHAL VS	// // ()	AOR20220001446C202400004
240	D-WP(C)/33475/2024	STATE OF ODISHA KAUSHIKA PANIGRAHI VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202400004
241	D-WP(C)/33476/2024	PRINCIPAL SECRETARY DEPTT. OF HOUSING AND URBAN DEVELOPMENT, ODISHA SARALA NAYAK VS	TATHAGATA SAHOO VS	// // ()	
242	D-WP(C)/33477/2024	STATE OF ODISHA BRUNDABANA PADHI VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202400015
243	D-WP(C)/33479/2024 WP(C)/18874/2024	STATE OF ODISHA NIRANJAN PRADHAN VS	MILAN KANUNGO VS	// // ()	
244	D-WP(C)/33480/2024	STATE OF ODISHA SANJAY KUMAR AGRAWAL VS	SASWAT KUMAR ACHARYA VS	// // ()	AOR20220001380C202400005
245	D-WP(C)/33483/2024	WAPCOS LIMITED,HARYANA ANAND DHARUA VS	SURYAKANTA DWIBEDI VS	// // ()	
246	D-WP(C)/33484/2024	STATE OF ODISHA NAROTTAM SENAPATI VS	ASHOK KUMAR SAHOO VS	// // ()	
247	D-WP(C)/33485/2024	STATE OF ODISHA NATABAR SENAPATI VS	ASHOK KUMAR SAHOO VS	// // ()	
248	D-WP(C)/33488/2024 WP(C)/18920/2024	STATE OF ODISHA BISWARANJAN MOHANTY VS	SARADA PRASANNA SARANGI VS	// // ()	
249	D-WP(C)/33489/2024	STATE OF ODISHA JITENDRA KUMAR PANDA VS	NIRMAL RANJAN ROUSTRAY VS	// // ()	
		REGISTRAR, CENTRAL UNIVERSITY OF ODISHA, NAD SUNABEDA, KORAPUT		//	

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250	D-WP(C)/33491/2024	SUBAHAM KUMAR CHAND VS UNION OF INDIA	SRINIBASH SATAPATHY VS	// 0 //	
251	D-WP(C)/33492/2024	BIJAYA KUMAR KAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202400040
252	D-WP(C)/33493/2024	VIKASH YADAV@VIKAS YADAV VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
253	D-WP(C)/33494/2024	ASHUTOSH DAS VS DIRECTOR, VEER SURENDRA SAI INSTITUTE OF MEDICAL SCIENCES AND RESEARCH, SAMBALPUR	SHASHI BHUSAN JENA VS	// 0 //	
254	D-WP(C)/33495/2024	USHABATI BHAINSA VS THE CHAIRMAN CUM MANAGING DIRECTOR	SURESH KUMAR JENA VS MCL , SUNDERGARH	// 0 //	
255	D-WP(C)/33496/2024	SANJEEV KUMAR SINGH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
256	D-WP(C)/33497/2024	DAMODAR KHUNTIA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //	
257	D-WP(C)/33498/2024	UPENDRA MIRDHA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //	
258	D-WP(C)/33499/2024	MANORANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
259	D-WP(C)/33502/2024	MULIA PRADHAN VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //	
260	D-WP(C)/33503/2024	KAMALJIT RAY VS TRISHNA REAL ESTATE PRIVATE LTD, BBSR	ANUPAM RATH VS	// 0 //	
261	D-WP(C)/33504/2024	LAXMI NARAYAN PADHY	SANTOSH KUMAR MAHANTY	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/33507/2024	KHIROD KU. BHUE @ KHIROD KUMAR BHOI	SURYAKANTA DWIBEDI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/33508/2024	GADADHAR BEHURIA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/33509/2024	PRASANNA KUMAR DASH	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/33510/2024	TULASI BHOI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/33511/2024	PRAFULLA KUMAR BEHERA	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/33513/2024	SHARMA KUMBHAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/33514/2024	MANU LAL CHANDRAKAR	LAXMI PRASAD DWIVEDY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/33515/2024	CHARMPA BYABASAYEE SANGHA, BHADRAK	PRADEEP KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/33516/2024	RASMITA MOHAPATRA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/33517/2024	SANTILATA SAHOO	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/33518/2024	SUJATA SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/33520/2024	STATE OF ODISHA SOMYO RANJAN PANDA VS	SUDHIR KUMAR MALLICK VS	// // 0	
274	D-WP(C)/33521/2024	STATE OF ODISHA KUMUDINI BASTIA VS	KUNAL KUMAR SWAIN VS	// // 0	
275	D-WP(C)/33522/2024	STATE OF ODISHA BIBHISHAN MUNDA VS	GEETA RANI MALLICK VS	// // 0	
276	D-WP(C)/33523/2024	STATE OF ODISHA INDIRA HOTA VS	GEETA RANI MALLICK VS	// // 0	
277	D-WP(C)/33524/2024	STATE OF ODISHA NALINI BISWAL VS	KUNAL KUMAR SWAIN VS	// // 0	
278	D-WP(C)/33525/2024	STATE OF ODISHA DUSMANTA KUMAR PRADHAN VS	SUDHIR KUMAR MALLICK VS	// // 0	
279	D-WP(C)/33526/2024	STATE OF ODISHA ITISHRI MOHANTA VS	GEETA RANI MALLICK VS	// // 0	
280	D-WP(C)/33527/2024	STATE OF ODISHA BHUBANESWAR INSTITUTE OF MEDICAL SCIENCE, VS	JOYDEB PRASAD DASH VS	// // 0	
281	D-WP(C)/33528/2024	STATE OF ODISHA CHAKRADHAR SA VS	TIKERAM MEHER VS	// // 0	
282	D-WP(C)/33529/2024	STATE OF ODISHA ANJALI UDYOG,CUTTACK VS	SATRUGHNA DASH (A) VS	// // 0	AOR20220001212C202400003
283	D-WP(C)/33530/2024	INDIAN OVERSEAS BANK,BHUBANESWAR NIRAKAR BHOI VS	TIKERAM MEHER VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/33531/2024	PADMA LOCHAN BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
285	D-WP(C)/33532/2024	KANCHAN DEOGAM VS UNION OF INDIA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000362C202400008
286	D-WP(C)/33533/2024	M/S DJR PROJECT PVT.LTD VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
287	D-WP(C)/33534/2024	DOLAGOVINDA SINGH VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
288	D-WP(C)/33535/2024	JACINTA LAKRA VS STATE OF ODISHA	SILPI SIDHANTA MOHAPATRA VS	// 0 //	
289	D-WP(C)/33536/2024	HARIHAR SINGH NINA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
290	D-WP(C)/33537/2024	RAJESH AGHRIA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
291	D-WP(C)/33538/2024	AMIYA GIRI @ AMIYA KUMAR GIRI VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //	
292	D-WP(C)/33539/2024	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //	
293	D-WP(C)/33540/2024	BAISHNABA CHARAN MOHARANA VS COLLECTOR CUM DIST.MAGISTRATE , JAGATSINGHPUR	SURYASNATA MOHAPATRA VS	// 0 //	
294	D-WP(C)/33542/2024	BHUEN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
295	D-WP(C)/33543/2024	ANUKAMPA PRIYADARSHINI SAHOO	SOUMYA RANJAN MOHANTY	//	

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		ICICI BANK, KOLKATA		//	
296	D-WP(C)/33544/2024	BHIMASEN SAHU	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/33545/2024	CHUNULAL MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/33546/2024	BHAKALU RANA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/33547/2024	TIKAM CHAND SAHU	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/33548/2024	HARERAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/33550/2024	KARTIK AHIR	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/33551/2024	ROHIT BHOI	PRASANTA KUMAR MOHANTY (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/33552/2024	RAKSHYAPAL KALO	RAJJEET ROY	//	
	WP(C)/18995/2024	VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/33553/2024	SANTOSH KUMAR BEHERA	RAJJEET ROY	//	
	WP(C)/19001/2024	VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/33554/2024	NILAM DAKUA	RAJJEET ROY	//	
	WP(C)/19000/2024	VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/33556/2024	SWARNALATA PATASANI	RAJJEET ROY	//	
	WP(C)/19004/2024	VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
307	D-WP(C)/33557/2024	ROMEO PRIYADARSINI MANGARAJ	RAJJEET ROY	//	
	WP(C)/19005/2024	VS	VS	0	
		STATE OF ODISHA		//	
308	D-WP(C)/33558/2024	DIBYA SATABDIKA DAS	RAJJEET ROY	//	
	WP(C)/18998/2024	VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/33559/2024	MAMATARANI TRIPATHY	RAJJEET ROY	//	
	WP(C)/18999/2024	VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/33562/2024	PANKAJ SAMAL	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/33563/2024	PRADEEP KUMAR BISWAL	TRILOCHAN BARIK	//	
		VS	VS	0	
		COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR		//	
312	D-WP(C)/33564/2024	ADWAIT CHANDRA SAMAL @ ADWAIT SAMAL	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/33565/2024	BENUDHAR BISWAL	TRILOCHAN BARIK	//	
		VS	VS	0	
		COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR		//	
314	D-WP(C)/33566/2024	DEBASISH MOHANTY @ DEBASHIS MOHANTY	PRASANNA KUMAR RATH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/33567/2024	KARTIKA PRADHAN	TRILOCHAN BARIK	//	
		VS	VS	0	
		COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR		//	
316	D-WP(C)/33569/2024	KAMINI SAMAL	GOPAL CHARAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/33570/2024	M/S. MAITHAN ISPAT LTD.	ASIT KUMAR DASH	//	
		VS	VS	0	
		UNION OF INDIA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/33571/2024	BRUNDABAN BISWAL VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR	TRILOCHAN BARIK VS COMMISSIONER CUM SECY, R AND D.M. ODISHA, BBSR	// 0 //	
319	D-WP(C)/33572/2024	AVAYA KUMAR MAJHI @ ABHIRAM MAJHI VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS STATE OF ODISHA	// 0 //	
320	D-WP(C)/33573/2024	HARSHABATI PADHI @ HORSOBATI PADHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS STATE OF ODISHA	// 0 //	AOR20220001631C202400053
321	D-WP(C)/33576/2024 WP(C)/18997/2024	BIRAJA PRASAD PADHI VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	SAMEER KUMAR DAS VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR	// 0 //	
322	D-WP(C)/33577/2024	RAJENDRA PRASAD BISHOYI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// 0 //	
323	D-WP(C)/33578/2024	AMULYA KUMAR DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS STATE OF ODISHA	// 0 //	AOR20220001727C202400005
324	D-WP(C)/33580/2024	SURESH CH. NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS STATE OF ODISHA	// 0 //	
325	D-WP(C)/33581/2024	SANTOSH KUMAR AGRAWAL VS STATE OF ODISHA	LALITENDU MISHRA VS STATE OF ODISHA	// 0 //	AOR20220001610C202400011
326	D-WP(C)/33582/2024	PUSPALATA DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS STATE OF ODISHA	// 0 //	
327	D-WP(C)/33583/2024	KIRTI RANJAN SAHU VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS STATE OF ODISHA	// 0 //	
328	D-WP(C)/33584/2024	PRABODHA KUMAR SATAPATHY VS STATE OF ODISHA	ABHIRAM SWAIN VS STATE OF ODISHA	// 0 //	
329	D-WP(C)/33585/2024	ODISHA GRAMYA BANK	AUROVINDA MOHANTY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/08/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
330	D-WP(C)/33586/2024	THE COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT, BBSR	ASHOK KUMAR SAHOO	//	
		DURGA CHARAN DAS		//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/33588/2024	RAGHUNATH PRADHAN	LAXMAN PRADHAN	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/33589/2024	BENUDHAR DASH	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/33591/2024	GOURANGA CHARAN SAHOO	BISWAMBAR MOHANTY	//	
		VS	VS	0	
		THE REVENUE DIVISIONAL COMMISSIONER (NORTHERN DIVISION) SAMBALPUR		//	
334	D-WP(C)/33592/2024	HEMANTA KUMAR DIHUDI	BIKASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/33593/2024	BISHNU PRASAD SWAIN	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/33597/2024	DILIP KUMAR PATEL	JAGABANDHU SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/33598/2024	SUKANTA KUMAR MISHRA	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/33599/2024	PRIYADARSINI MOHAPATRA	GOPINATH PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/33600/2024	RAM LAKHAN GUPTA	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
340	D-WP(C)/33601/2024	KEDARESWAR MISHRA	LAXMIKANTA TRIPATHY	//	
		VS	VS	0	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/33602/2024	STATE OF ODISHA BATAKRUSHNA PRADHAN VS	AKHAND VS	// // 0	
342	D-WP(C)/33604/2024	STATE OF ODISHA ADITYA KUMAR GUPTA VS	ARUN KUMAR PATRA VS	// // 0	
343	D-WP(C)/33605/2024	STATE OF ORISSA BANSIDHAR MALIK VS	SURJYA NARAYAN SAHU VS	// // 0	
344	D-WP(C)/33608/2024	STATE OF ODISHA RAMESH CHANDRA BISWAL VS	NIHAL RATH VS	// // 0	
345	D-WP(C)/33609/2024	DIRECTOR GENERAL OF POLICE , ODISHA M/S LAXMI NARAYAN MAN MOHAN LAL VS	ARUN KUMAR PATRA VS	// // 0	
346	D-WP(C)/33610/2024	STATE OF ORISSA RITA MAHAPATRA VS	SHASHI BHUSAN JENA VS	// // 0	
347	D-WP(C)/33611/2024	THE DIRECTOR VIGILANCE , CUTTACK BRANCH AJIT KUMAR PUHAN VS	SUSANTA KUMAR BARAL VS	// // 0	AOR20220001297C202400025
348	D-WP(C)/33612/2024	STATE OF ODISHA GUNANIDHI DHARUA VS	NIHAL RATH VS	// // 0	
349	D-WP(C)/33613/2024	STATE OF ODISHA MANORANJAN JENA VS	BIJAY PANDA VS	// // 0	
350	D-WP(C)/33614/2024	THE ADDL.STATE TAX OFFICER, KEONJHAR PRATAP CHANDRA MOHARANA VS	SAIBRATA RATH VS	// // 0	
351	D-WP(C)/33615/2024	STATE OF ODISHA RABIN CHAND TAKRI VS	MAHITOSH SINHA VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/33616/2024	JATADHARI PRADHAN VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
353	D-WP(C)/33617/2024	SAROJINI BAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
354	D-WP(C)/33618/2024	DAMBARU DHAR MISHRA VS STATE OF ODISHA	SUJIT KUMAR DAS VS	// 0 //	
355	D-WP(C)/33620/2024	SANGHAMITRA SWAIN VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //	
356	D-WP(C)/33622/2024	USHARANI NANDA VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //	
357	D-WP(C)/33623/2024	SATYAJIT SARANGI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
358	D-WP(C)/33625/2024	KHIROD CHANDRA ULLAKA VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //	
359	D-WP(C)/33626/2024	BIJAY KALASI VS STATE OF ODISHA	GOKULANANDA PARIDA VS	// 0 //	
360	D-WP(C)/33628/2024	BIBHUTI BHUSAN DIKSHIT VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //	
361	D-WP(C)/33630/2024	JAYANTI SAHOO VS COMMISSIONER , CONSOLIDATION AND SETTLEMENT ODISHA	SUBRATA MISHRA VS	// 0 //	
362	D-WP(C)/33632/2024	NETRANANDA NAIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA-2 VS	// 0 //	AOD20220001998C202400002
363	D-WP(C)/33634/2024	LAXMI NAIK	RABINDRA KUMAR PATNAIK	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SUB COLLECTOR, BHANJNAGAR		//	
364	D-WP(C)/33635/2024	DASARATHI SAHOO	SOUMYA MISHRA	//	
		VS	VS	0	
		BRANCH MANAGER, BANK OF INDIA, KHARVELA NAGAR, BBSR		//	
365	D-WP(C)/33636/2024	KABITA SUNDARI MALLICK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/33639/2024	TAPAN BHOL	SACHIDANANDA PADHEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/33641/2024	AMIT KUMAR JAIN	PRATYUSHA NAIDU	//	
		VS	VS	0	
		UNION OF INDIA		//	
368	D-WP(C)/33642/2024	SABITA ROUT	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/33643/2024	KHUKAN JENA	SACHIDANANDA PADHEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/33645/2024	TAPAN BHOL	SACHIDANANDA PADHEE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/33646/2024	DATTA KUMAR SINGH	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/33647/2024	BIBHUDENDU NAYAK	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
373	D-WP(C)/33648/2024	BANANI BEHERA	MILLON KUMAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
374	D-WP(C)/33649/2024	SABITARANI HOTA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/33650/2024	STATE OF ODISHA RASMITA SAMAL VS	GEETA RANI MALLICK VS	// // 0	
376	D-WP(C)/33651/2024	STATE OF ODISHA MATAN KABATI VS	GEETA RANI MALLICK VS	// // 0	
377	D-WP(C)/33652/2024	STATE OF ODISHA PRAVASINI ROUT VS	GEETA RANI MALLICK VS	// // 0	
378	D-WP(C)/33654/2024	STATE OF ODISHA SANJUKTA PRADHAN VS	GEETA RANI MALLICK VS	// // 0	
379	D-WP(C)/33655/2024	STATE OF ODISHA DAMODAR MARNDI VS	GEETA RANI MALLICK VS	// // 0	
380	D-WP(C)/33658/2024	STATE OF ODISHA MAYADHAR BEHERA VS	GEETA RANI MALLICK VS	// // 0	
381	D-WP(C)/33660/2024	STATE OF ODISHA BANSIDHAR MALIK VS	SURIYA NARAYAN SAHU VS	// // 0	
382	D-WP(C)/33664/2024	STATE OF ODISHA RAJ KUMAR PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
383	D-WP(C)/33665/2024	COLLECTOR, SUNDARGARH PRAMOD KUMAR MISHRA VS	GEETA RANI MALLICK VS	// // 0	
384	D-WP(C)/33666/2024	STATE OF ODISHA KALINGA WARRIOR.CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// // 0	AOR20220001657C202400028
385	D-WP(C)/33667/2024	STATE OF ODISHA MASTI CHAKI VS	GEETA RANI MALLICK VS	// // 0	
		STATE OF ODISHA		//	

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386	D-WP(C)/33668/2024	PRAVAT BARIK VS COLLECTOR, KENDRAPARA	SANJAY KUMAR DAS VS	// 0 //	
387	D-WP(C)/33669/2024	GOBARDHAN BISWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
388	D-WP(C)/33671/2024	INDIRA MOHANT VS STATE OF ODISHA	GEETARANI MALLICK VS	// 0 //	
389	D-WP(C)/33672/2024	SARAT CHANDRA PATRA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
390	D-WP(C)/33674/2024	TILOTTAMA BAHINIPATI VS STATE OF ODISHA	ARUSMITA ACHARYA VS	// 0 //	
391	D-WP(C)/33675/2024	SATRUGHNA BEHERA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
392	D-WP(C)/33677/2024	DIBAKAR MEHER VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
393	D-WP(C)/33682/2024	JASMITA SAHU VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
394	D-WP(C)/33684/2024	SULOCHANA KHATUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
395	D-WP(C)/33688/2024	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
396	D-WP(C)/33689/2024	GYANA RANJAN MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
397	D-WP(C)/33692/2024	NAMITA BEHERA	SUBHRANSU BHUSAN MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/33696/2024	BINAYAK SWAIN	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/33697/2024	LOKANATH PATRA	DAYANIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
400	D-WP(C)/33699/2024	GANESWAR SAMANTARAY	RAJIB RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/33700/2024	ARUN KUMAR LENKA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
402	D-WP(C)/33701/2024	DEEPAK KUMAR PRADHAN	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
403	D-WP(C)/33703/2024	ASIMA MITRA SAHU	UMESH CHANDRA MOHANTY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
404	D-WP(C)/33704/2024	SUDHIR KUMAR KHATUA	BIBHUTI BHUSAN BEHERA	//	
		VS	VS	0	
		THE GENERAL MANAGER ODISHA		//	
405	D-WP(C)/33707/2024	NILAMANI SWAIN	NIROD KUMAR SAHU	//	
		VS	VS	0	
		COMNR, CONSOLIDATION ODISHA, BBSR		//	
406	D-WP(C)/33708/2024	SK. IQBAL HUSSAIN	SEVATI SOREN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/33713/2024	PRASANNA KUMAR DEBATA	SEVATI SOREN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/33714/2024	KAILASH CHANDRA SAHOO	NIRANJAN LENKA	//	
		VS	VS	0	

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409	D-WP(C)/33716/2024	STATE OF ODISHA SAGAR KUMAR VS	SANTOSH CHANDRA ATABODHI VS	// // 0	
410	D-WP(C)/33717/2024	ZONAL OFFICER OF INDIAN BANK AT ZONAL OFFICE, KHORDHA SABITA SINHA VS	HARIPAD MOHANTY VS	// // 0	
411	D-WP(C)/33718/2024	UNION OF INDIA BIDHAN CHANDRA PRADHAN VS	ACHYUTANANDA PATTANAİK VS	// // 0	
412	D-WP(C)/33720/2024	STATE OF ODISHA CHANDAN KUMAR PATRA VS	PRATİK DASH VS	// // 0	
413	D-WP(C)/33721/2024	COLLECTOR CUM DIST.MAGISTRATE BALASORE SMRUTIPRIYA SAHOO VS	KABIRAJ PRADHAN VS	// // 0	
414	D-WP(C)/33722/2024	STATE OF ODISHA SAKSHI JAIN VS	ASHWINI KUMAR DAS VS	// // 0	
415	D-WP(C)/33725/2024	STATE OF ODISHA DEB NARAYAN PRASAD SAHOO VS	BISWAJIT NAYAK VS	// // 0	
416	D-WP(C)/33726/2024	STATE OF ODISHA M/S. GREEN ENERGY RESOURCES, SAMBALPUR VS	PRATEİK PARIDA VS	// // 0	
417	D-WP(C)/33727/2024	UNION OF INDIA SOUBHAGYA RANJAN MOHANTY VS	AVIJIT PATNAİK VS	// // 0	
418	D-WP(C)/33728/2024	ODISHA CONSTRUCTION CORPORATION LIMITED, BBSR PRAVAS MALLİK @ PRAVAS KUMAR MALLİK VS	PRATİK DASH VS	// // 0	
419	D-WP(C)/33730/2024	COLLECTOR AND DIST.MAGISTRATE BALASORE SATYAJIT DASH VS	BIGYAN KUMAR SHARMA VS	// // 0	
		REGISTRAR, CO-OPERATIVE SOCIETIES ODISHA, BBSR		//	

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420	D-WP(C)/33731/2024	BHIKARI MALIK @ SAMAL VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //	
421	D-WP(C)/33734/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //	
422	D-WP(C)/33735/2024	JAGABANDHU PRADHAN VS REGISTRAR,COOPERATIVE SOCIETIES ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //	
423	D-WP(C)/33736/2024	BIPIN BIHARI MARTHA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
424	D-WP(C)/33738/2024	HADIBANDHU GIRI VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //	
425	D-WP(C)/33739/2024	SUSIL KUMAR BISWAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR,	BIGYAN KUMAR SHARMA VS	// 0 //	
426	D-WP(C)/33740/2024	BHASKAR PANIGRAHI VS SUB-COLLECTOR, BALASORE	SARATHI JYOTI MOHANTY VS	// 0 //	
427	D-WP(C)/33741/2024	RASIKLAL MAHANTA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
428	D-WP(C)/33742/2024	PRATAP CHANDRA BISWAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR	BIGYAN KUMAR SHARMA VS	// 0 //	
429	D-WP(C)/33744/2024	SATYABRATA BEHERA VS STATE OF ODISHA	PRABHAV BEHERA VS	// 0 //	
430	D-WP(C)/33745/2024	PADMINI SABAR VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
431	D-WP(C)/33746/2024	DEBARAJ SAHU	BIGYAN KUMAR SHARMA	//	

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		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
432	D-WP(C)/33747/2024	DEBENDRA KUMAR PADHI	PRABHU PRASANNA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/33749/2024	SUKANTI BHOI	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/33750/2024	NIRANJAN JENA	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
435	D-WP(C)/33751/2024	SANTOSH KUMAR RAY	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		REGISTRAR,COOPERATIVE SOCIETIES, ODISHA, BBSR		//	
436	D-WP(C)/33752/2024	TILOTTAMA MOHANTY	ABANI KANTA DASH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
437	D-WP(C)/33753/2024	TRILOCHAN MOHANTY	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/33754/2024	TUNI DAS	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/33755/2024	ROHINIKANT TRIPATHY	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
440	D-WP(C)/33756/2024	DIGAMBAR DALAI	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/33758/2024	NIROD KUMAR BEHERA	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/33759/2024	RAJKISHORE BHOI	DR. BINODA KUMAR MISHRA	//	
		VS	VS	0	

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443	D-WP(C)/33761/2024	STATE OF ODISHA SANTANU KUMAR HOTA VS	MANOJ KUMAR MOHANTY VS	// // 0	
444	D-WP(C)/33762/2024	STATE OF ODISHA SATYABRATA GURUPRASAD VS	DHANESWAR BEHERA VS	// // 0	
445	D-WP(C)/33764/2024	STATE OF ODISHA BIJAY KUMAR SAHOO VS	BIJAY PANDA VS	// // 0	
446	D-WP(C)/33765/2024	THE STATE TAX OFFICER , KEONJHAR NILA KANTHA GIRI VS	DHANESWAR BEHERA VS	// // 0	
447	D-WP(C)/33767/2024	STATE OF ODISHA SUNITA MOHAPATRA VS	ASHUTOSH MISHRA VS	// // 0	
448	D-WP(C)/33768/2024	SNEHANJALI MALLIK NAGENDRA PANIGRAHI VS	DHANESWAR BEHERA VS	// // 0	
449	D-WP(C)/33769/2024	STATE OF ODISHA NILAKANTHA MISHRA VS	DHANESWAR BEHERA VS	// // 0	
450	D-WP(C)/33770/2024	STATE OF ODISHA MAHENDRA KUMAR BAG VS	NILAMADHAB SARKAR VS	// // 0	
451	D-WP(C)/33771/2024	STATE OF ODISHA PADMA LOCHAN BEHERA VS	DHANESWAR BEHERA VS	// // 0	
452	D-WP(C)/33772/2024	STATE OF ODISHA ARJUN SWAIN VS	ASHOK KUMAR MOHAPATRA VS	// // 0	
453	D-WP(C)/33773/2024	STATE OF ODISHA PRAMILA NAIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //	

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454	D-WP(C)/33775/2024	MAKARDHWAJ SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	
455	D-WP(C)/33776/2024	BAIKUNTHANATH SETHI VS THE STATE OF ODISHA	ROHIT RANJAN RAY VS	// () //	
456	D-WP(C)/33777/2024	DILIP KUMAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	
457	D-WP(C)/33778/2024	DEBENDRA NATH MOHANTA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// () //	
458	D-WP(C)/33779/2024	SURESH CHANDRA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARA Y VS	// () //	
459	D-WPCRL/23464/2024	LATIKA MALLIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	//0 () //	
460	D-ABLAPL/23364/2024	PURANDAR SHARMA VS STATE OF ODISHA	BIRAJA PRASDA NANDA VS	COLLIERY /323 /2024 () //	
461	D-ABLAPL/23365/2024	BIKI SAHOO @ ASWINI SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /177 /2024 () //	
462	D-ABLAPL/23373/2024	SUNIL KUMAR ROUT VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	DHUSURI /122 /2024 () //	
463	D-ABLAPL/23374/2024	MUKUNDADEV ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
464	D-ABLAPL/23375/2024	NIRAKAR @ APULI SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /84 /2024 () //	
465	D-ABLAPL/23377/2024	RABINDRA KUMAR DASH	BYOMAKESH TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/23378/2024	HRUDANANDA ROUT @ DHANESWAR ROUT	KSHIROD KUMAR PAHIL	DHUSURI /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/23382/2024	DUKHIRAM JENA	AJIT KUMAR RAUT	BONTH /122 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/23384/2024	SK. SAHIL	AJIT KUMAR RAUT	BONTH /114 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/23390/2024	MANU @ MANOHAR JAGAT	DURGADATTA MOHAPATRA	KOMNA PS /82 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/23394/2024	JATINDRA MOHAKUD	ARIJEET MISHRA	JASHIPUR /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/23396/2024	NIRANJAN ROUT	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/23397/2024	RASHMIRANJAN TRIPATHY	ARIJEET MISHRA	KALINGA NAGAR /172 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/23400/2024	RABINDRA KUMAR BARIK	SATYANARAYAN MOHAPATRA	PARADEEP LOCK /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/23401/2024	UMESH KUMAR ROUT	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/23403/2024	BASANT PRADHAN @ BASANTA	BIJAYA KUMAR SAHOO	ODAGAON /198 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/23408/2024	SUSAMA SAHOO	SANTOSH KUMAR MAHANTY	/ /0	
		VS	VS	()	

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477	D-ABLAPL/23409/2024	STATE OF ODISHA KISHAN SAHU VS	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /320 /2024 ()	
478	D-ABLAPL/23421/2024	STATE OF ODISHA MURALI SENAPATI VS	ADHIR KUMAR MOHANTY VS	// CHHENDIPADA /236 /2024 ()	
479	D-ABLAPL/23424/2024	STATE OF ODISHA SUSAMBIT SWAIN VS	SATYA SHREE MOHANTY VS	// SAHID NAGAR P.S. /242 /2024 ()	
480	D-ABLAPL/23427/2024	STATE OF ODISHA RELI MAJHI VS	S.S.RAY (2) VS	// PADMAPUR /95 /2024 ()	
481	D-ABLAPL/23432/2024	STATE OF ODISHA RAMA CHANDRA MISHRA VS	DEVI PRASAD DASH VS	// PIPLI /286 /2024 ()	
482	D-ABLAPL/23433/2024	STATE OF ODISHA NIRANJAN KANDHAPAN VS	SUSANTA KUMAR BARAL VS	// LAXMIPUR /72 /2023 ()	
483	D-ABLAPL/23436/2024	STATE OF ODISHA TIKU SAHU@ARABINDA SAHU VS	PRASANTA KUMAR ROUSTRAY VS	// // ()	AOD20240000391C202400047
484	D-ABLAPL/23439/2024	STATE OF ODISHA DEBANANDA PRUSTY VS	CHIRANJIB ROUT VS	// KENDRAPARA SADAR /258 /2024 ()	
485	D-ABLAPL/23440/2024	STATE OF ODISHA S.ANKETESU REDDY VS	PRASANNA KUMAR MISHRA VS	// //0 ()	
486	D-ABLAPL/23442/2024	STATE OF ODISHA KRISHNA CHANDRA NAYAK VS	ANIRUDHA DAS VS	// //0 ()	
487	D-ABLAPL/23445/2024	STATE OF ODISHA ALEKHA KUMAR BISWAL VS	PRASANTA KUMAR PANDA VS	// KAKATAPUR /154 /2024 ()	
		STATE OF ODISHA		//	

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488	D-ABLAPL/23446/2024	SANJAY KUMAR JENA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /258 /2020 () //	
489	D-ABLAPL/23447/2024	JAYANTI PRAVA MISHRA VS STATE OF ODISHA(VIG.)	KOUSIK ANANDA GURU VS	BHUBANESWAR VIGILANCE /15 /2024 () //	
490	D-ABLAPL/23448/2024	ULLAS KUMAR SWAIN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	DHARMASALA /578 /2024 () //	
491	D-ABLAPL/23451/2024	MALAY KUMAR SAMANTARAY VS STATE OF ODISHA	MANASI MOHAPATRA VS	/ /0 () //	
492	D-ABLAPL/23458/2024	SUKANTA MOHANTY @ SUKANT VS STATE OF ODISHA	HARIPAD MOHANTY VS	BADAMBADI /238 /2024 () //	
493	D-ABLAPL/23460/2024	SUNIL NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BHANJANAGAR /495 /2024 () //	
494	D-ABLAPL/23461/2024	DEEPAK KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KOREI /234 /2024 () //	
495	D-ABLAPL/23465/2024	CHANDRAKANTA DHIR @ CHAMDRA KANTA DHIR SK. ZAFARULLA VS STATE OF ODISHA	VS	BERHAMPUR /111 /2024 () //	
496	D-ABLAPL/23467/2024	BISWANATH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	PLANTSITE /607 /2024 () //	
497	D-ABLAPL/23469/2024	BAIRI REDDY @ B. BARI REDDY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /310 /2023 () //	
498	D-ABLAPL/23470/2024	SUBRAT KUMAR MOHANTY VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	/ /0 () //	
499	D-ABLAPL/23471/2024	RABINARAYAN MOHANTY	CHITTA RANJAN PATNAIK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/23478/2024	PRAMODHA KUMARA SETHI @ PRAMODA	AMITAV TRIPATHY	DASPALLA /170 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/23482/2024	MUNA @ NARESH MALLICK	SATYABRATA SAHOO	BADAGODA P.S. /492 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/23483/2024	BINOD BIHARI PRADHAN	RAMDAS ACHARY	JATNI P.S. /293 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/23484/2024	SUBIMAL MALLICK	HIMANSHU SEKHAR MISHRA	PAHALA /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/23485/2024	DAULAT KHAN	KALI PRASAD MOHANTY	DELANGA /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/23488/2024	NIRANJAN@RABINARAYAN NATH	OM PRAKASH SARAN	GONDIA /227 /2024	AOR20220000371C202400073
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/23490/2024	VINAY KUMAR KAHRA	SOUBHAGYA KUMAR DASH	NANDIPADA /230 /2024	AOR20220001631C202400052
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/23493/2024	SK.LALBABU@SK.RAJA	KALI PRASAD MOHANTY	DELANGA /239 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/23496/2024	ATI @ AMIT NAYAK	JUGALA KISHORE PANDA	SUNABEDA /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/23499/2024	PADMALOCHAN PRADHAN	P.ANUP DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/23501/2024	SUBHENDU DAS @ HAPPY DAS	BIBEKANANDA MAHAPATRA	SUKINDA /243 /2024	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/23502/2024	STATE OF ODISHA RAKESH KUMAR NAYAK VS	SIDDHARTH GOUTAM DAS VS	// LAXMISAGAR P.S. /477 /2023 ()	
512	D-ABLAPL/23503/2024	STATE OF ODISHA ANIL KUMAR MALLIK VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
513	D-ABLAPL/23504/2024	STATE OF ODISHA PURNA CHANDRA MOHANTY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
514	D-ABLAPL/23505/2024	STATE OF ODISHA AKASH KUMAR PRUSTY VS	PARTHA SARATHI NAYAK VS	// MANGALPUR /258 /2024 ()	
515	D-ABLAPL/23507/2024	STATE OF ODISHA PRASANTA SAHOO VS	BISWABHUSAN DAS VS	// ERASAMA /303 /2024 ()	
516	D-ABLAPL/23514/2024	STATE OF ODISHA NISHAN BALIARSINGH VS	SABYASACHI MISHRA VS	// JATNI P.S. /309 /2024 ()	
517	D-ABLAPL/23515/2024	STATE OF ODISHA NIRANJANA PRADHAN VS	SANGRAM KESHARI ROUT VS	// / /0 ()	
518	D-ABLAPL/23519/2024	STATE OF ODISHA RUDRAMANI PARIDA VS	JYOTIRMAYA SAHOO VS	// JODAPADAR /234 /2023 ()	
519	D-ABLAPL/23521/2024	STATE OF ODISHA ASHOK PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /196 /2024 ()	
520	D-ABLAPL/23525/2024	STATE OF ODISHA TULASI RAJHANS VS	SATYABRATA PANDA VS	// BIRMAHARAJPUR /230 /2024 ()	
521	D-ABLAPL/23529/2024	STATE OF ODISHA SANTOSH KATA @ RAHUL KATA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// JUNAGARH /240 /2024 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/23532/2024	SANTILATA @ SANTI BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /221 /2024 () //	
523	D-ABLAPL/23541/2024	DEEPAK AGRAWAL @ PRADEEP KUMAR AGRAWALMANOJ KUMAR PANDA VS STATE OF ODISHA	VS	//0 () //	
524	D-ABLAPL/23544/2024	SK MD SAFIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202400018
525	D-ABLAPL/23545/2024	PRASANT KUMAR PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHANDAPUR /43 /2023 () //	AOR20220001618C202400206
526	D-ABLAPL/23546/2024	SONU YADAV VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JHARSUGUDA /465 /2024 () //	
527	D-ABLAPL/23551/2024	SOUMYA RANJAN DAS VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /116 /2024 () //	
528	D-ABLAPL/23553/2024	SHARAT PRADHAN @ SARAT PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	GOP /212 /2024 () //	
529	D-ABLAPL/23555/2024	ADITYA KUMAR ROUT VS STATE OF ODISHA	SOHAN MISHRA VS	KHANDAPARA /155 /2024 () //	
530	D-ABLAPL/23556/2024	TRINATH BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	PURUSHOTTAMPUR /471 /2024 () //	
531	D-ABLAPL/23557/2024	SOBHANJIT BISWAL @ SOVANJIT BISWAL VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	BALUGAON P.S. /95 /2024 () //	
532	D-ABLAPL/23559/2024	BADRINARAYAN DASH VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN (3) VS	NUAGAON /142 /2024 () //	
533	D-ABLAPL/23561/2024	MUNA MINYAKA @ MINYAKA	SUSANTA KUMAR BARAL	LAXMIPUR /72 /2023	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
534	D-ABLAPL/23564/2024	STATE OF ODISHA BIBHUTI KARAN	SUSHANT KUMAR PRADHAN (3)	// KHAJURIPADA /112 /2024	
		VS	VS	()	
535	D-ABLAPL/23569/2024	STATE OF ODISHA GOURANGA RAKSA	PANKAJ KUMAR SAHOO	// BADMAL /307 /2024	
		VS	VS	()	
536	D-ABLAPL/23571/2024	STATE OF ODISHA SANTOSH PARIDA	SHYAM SUNDAR SINGH	// INDUSTRIAL ESTATE PS /158 /2024	
		VS	VS	()	
537	D-ABLAPL/23572/2024	STATE OF ODISHA RANJAN KUMAR MALLICK	SATYA NARAYAN MISHRA 4	// MARINE CHUDAMANI /63 /2024	
		VS	VS	()	
538	D-ABLAPL/23573/2024	STATE OF ODISHA ALEKHA MALIK	SATYA NARAYAN MISHRA 4	// MARINE CHUDAMANI /51 /2024	
		VS	VS	()	
539	D-ABLAPL/23574/2024	STATE OF ODISHA DASARATH KHEMUNDU	LAXMINARAYAN PATEL	// NANDAPUR /12 /2023	
		VS	VS	()	
540	D-ABLAPL/23575/2024	STATE OF ODISHA SATISH KUMAR SAHOO	BISWAJIT NAYAK	// / /0	
		VS	VS	()	
541	D-ABLAPL/23577/2024	STATE OF ODISHA NIYATI SWAIN	GOURI MOHAN RATH	// TIRTOL /93 /2023	
		VS	VS	()	
542	D-ABLAPL/23581/2024	STATE OF ODISHA DIPTI RANJAN BARIK	MANAS KUMAR CHAND	// NANDIPADA /229 /2024	AOR20220001618C202400207
		VS	VS	()	
543	D-ABLAPL/23582/2024	STATE OF ODISHA KALIA @PURUSOTTAM BISWAL	MANAS KUMAR CHAND	// KENDRAPARA SADAR /396 /2024	AOR20220001618C202400208
		VS	VS	()	
544	D-ABLAPL/23586/2024	STATE OF ODISHA PACHA SAHU	RITURANJAN CHHOTARAY	// GAISILET /132 /2024	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/08/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
545	D-ABLAPL/23588/2024	STATE OF ODISHA NIKHIL KUMAR SAHOO VS	BISWAJIT NAYAK VS	// //0 ()	
546	D-ABLAPL/23594/2024	STATE OF ODISHA DHANESWAR MAJHI VS	PRATAP CHANDRA MISHRA VS	// UDITNAGAR /285 /2024 ()	
547	D-ABLAPL/23597/2024	STATE OF ODISHA PABITRA MALLICK VS STATE OF ODISHA	BIJAY SWAIN VS	// CHANDANPUR /99 /2024 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :05/08/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/31/2023 JCRLA/31/2023	DUARI BHOI MP	SAROJ KUMAR ROUTRAY	131/2024
2	D-TRP(C)/33596/2024 TRP(C)/ /	KAJOL KHENDELWAL@KAJAL KHANDELWAL MP	SUSHANTA KUMAR JOSHI	224/2024
3	D-TRP(C)/33640/2024 TRP(C)/ /	DEBASMITA SWAIN MP	HRUDANANDA MOHAPATRA	225/2024
4	D-TRP(C)/33644/2024 TRP(C)/ /	SASMITRA SAHOO @ LUSI MP	HRUDANANDA MOHAPATRA	226/2024
5	D-TRP(C)/33702/2024 TRP(C)/ /	GANGADHAR BEHERA MP	PRAFULLA KUMAR KAR	227/2024
6	D-TRP(C)/33733/2024 TRP(C)/ /	AMRITA PRIYADARSINI MOHAPATRA MP	RANJAN KUMAR NAYAK	228/2024
7	D-RVWPET/33590/2024 RVWPET/ /	M/S. GRID CORPORATION OF ODISHA LTD. MP	PRENSKY MOHANTY	266/2024
8	D-RVWPET/33757/2024 RVWPET/ /	SINDHU@KRUPASINDHU BHOI MP	ABHILASH MISHRA	267/2024
9	D-CMAPL/33724/2024 CMAPL/ /	RAMESH CHANDRA NAYAK MP	ADV.	320/2024
10	D-CMAPL/33724/2024 CMAPL/ /	RAMESH CHANDRA NAYAK MP	ADV.	321/2024
11	D-RPFAM/33574/2024 RPFAM/ /	JITENDRA KUMAR PRADHAN MP	AMITAV TRIPATHY	339/2024
12	D-RPFAM/33633/2024 RPFAM/ /	M. NAVEEN KUMAR MP	TUSAR KUMAR MISHRA	340/2024
13	D-RPFAM/33680/2024 RPFAM/ /	AJAY GARG@AJAY KUMAR GARG MP	H.M.DHAL	341/2024
14	D-MATA/33506/2024 MATA/ /	BAPINA KUMAR BISWAL MP	KARUNAKAR GAYA	342/2024
15	D-MATA/33698/2024 MATA/ /	ABHIJEET TRIPATHI MP	PRASANTA KUMAR NANDA	343/2024
16	D-MATA/33719/2024 MATA/ /	SISIR KUMAR PRATAPSINGH MP	AKHAND	344/2024
17	D-FAO/33500/2024 FAO/ /	ANUSAYA ROUT MP	BIRANCHI NARAYAN RATH	637/2024
18	D-FAO/11/2023 FAO/11/2023	BRAJA KISHORE SUMANTA PATNAIK MP	GOURI MOHAN RATH	638/2024
19	D-FAO/29543/2024 FAO/333/2024	MANAGER, LEGAL, M/S. RELIANCE GI CO. MP	G.P.DUTTA	639/2024
20	D-FAO/29547/2024 FAO/332/2024	MANAGER, LEGAL M/S. RELIANCE GI CO. MP	G.P.DUTTA	640/2024
21	D-FAO/31303/2024 FAO/ /	MANAGER CUM OFFICER IN CHARGE, NALANDA MP	PRASANTA KUMAR NEMCHAND., CUTTACK	641/2024
22	D-FAO/31858/2024 FAO/ /	D.M, ORIENTAL INSURANCE CO.LTD., ANJUL MP	ANJULHIMBALA PATI	642/2024
23	D-FAO/33678/2024 FAO/ /	D.M.,NEW INDIA ASSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	643/2024
24	D-FAO/538/2018 FAO/538/2018	BRAJA KISHORE SWAIN MP	M/S.MAHENDRA KU.SAHOO	644/2024
25	D-CRLREV/21201/2024 CRLREV/373/2024	SARAT CHANDRA GOUDA MP	BIRAJA PRASANNA DAS	647/2024
26	D-CRLREV/21203/2024	SARAT CHANDRA GOUDA	BIRAJA PRASANNA DAS	

	CRLREV/364/2024	MP		648/2024
27	D-CRLREV/19910/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/316/2024	MP		649/2024
28	D-CRLREV/19906/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/317/2024	MP		650/2024
29	D-CRLREV/19909/2024	SUDAM RANA	UMESH CHANDRA BEHURA	
	CRLREV/318/2024	MP		651/2024
30	D-CRLREV/23487/2024	B. DHARMA PATRO	DEBASIS MISHRA	
	CRLREV/ /	MP		652/2024
31	D-CRLREV/23487/2024	B. DHARMA PATRO	DEBASIS MISHRA	
	CRLREV/ /	MP		653/2024
32	D-CRLREV/549/2023	CHANDRASEKHAR MOHAPATRA		654/2024
	CRLREV/549/2023	MP		
33	D-CRLREV/23518/2024	MOHD. AMIR KHAN	RAMACHANDRA PANIGRAHY	
	CRLREV/ /	MP		655/2024
34	D-CRLREV/19284/2024	PRASANNA KUMAR MISHRA	SATYABRATA DASH	
	CRLREV/ /	MP		656/2024
35	D-CRLREV/23560/2024	MONA BAGH	SUSHANT KUMAR PRADHAN (3)	
	CRLREV/ /	MP		657/2024
36	D-SA/54/1997	PRAFULLA	M/S.A.K.MOHAPATRA.PANCHANAN SAHOO	
	SA/54/1997	MP		725/2024
37	D-SA/54/1997	PRAFULLA	M/S.A.K.MOHAPATRA	
	SA/54/1997	MP		726/2024
38	D-SA/54/1997	PRAFULLA	M/S.A.K.MOHAPATRA	
	SA/54/1997	MP		727/2024
39	D-SA/55/1997	GANESH RAM	M/S.N.C.PATI	
	SA/55/1997	MP		728/2024
40	D-SA/193/1992	PURUSOTTAM	M/S.S.MISRA	
	SA/193/1992	MP		729/2024
41	D-SA/193/1992	PURUSOTTAM	M/S.S.MISRA	
	SA/193/1992	MP		730/2024
42	D-SA/193/1992	PURUSOTTAM	M/S.S.MISRA	
	SA/193/1992	MP		731/2024
43	D-SA/193/1992	PURUSOTTAM	M/S.S.MISRA	
	SA/193/1992	MP		732/2024
44	D-SA/295/1990	ANADI	M/S.S.MISHRA, AMIYA KUMAR MISHRA	
	SA/295/1990	MP		733/2024
45	D-SA/295/1990	ANADI	M/S.S.MISHRA	
	SA/295/1990	MP		734/2024
46	D-SA/295/1990	ANADI	M/S.S.MISHRA	
	SA/295/1990	MP		735/2024
47	D-RSA/581/2003	DURGA DEI	M/S. A.R.DASH	
	RSA/581/2003	MP		893/2024
48	D-RSA/563/2023	KANHU CHARAN PANIGRAHI	PRASANTA KUMAR SATAPATHY	
	RSA/563/2023	MP		894/2024
49	D-RSA/27289/2024	BISHNU PRIYA NATH	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		895/2024
50	D-RSA/7601/2024	NABIN CH. BAG	PRASANTA KUMAR SATAPATHY	
	RSA/39/2024	MP		896/2024
51	D-RSA/278/2018	MADAN SAHU	M/S.GAUTAM MISRA	
	RSA/278/2018	MP		897/2024
52	D-RSA/33748/2024	ANTARAM AGRAWAL	RAMESH AGARWAL	
	RSA/ /	MP		898/2024
53	D-CMP/33568/2024	KALINGA FINANCIAL CORPORATION	MOHIT AGARWAL	
	CMP/ /	MP		899/2024
54	D-CMP/9505/2024	RANJIT CHOUDHURY		900/2024
	CMP/208/2024	MP		
55	D-CMP/33657/2024	SHIKSHA VIKASH SAMITI, ODISHA	PRADEEP KUMAR SAHOO	
	CMP/ /	MP		901/2024
56	D-CMP/33695/2024	BUDHI @ LAXMUIMANI MOHANTY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		902/2024
57	D-CMP/33695/2024	BUDHI @ LAXMUIMANI MOHANTY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		903/2024

58	D-CMP/761/2023 CMP/761/2023	TUKUNI PATRA MP	DESHA RANJAN RATH	904/2024
59	D-BLAPL/18015/2024 BLAPL/6225/2024	ANAND KUMAR AGARWAL MP	TANMAY MISHRA	964/2024
60	D-BLAPL/15223/2024 BLAPL/5164/2024	DEBENDRA MAHAKUD @ DEBENDRA MAHAKULA MP		965/2024
61	D-BLAPL/11219/2024 BLAPL/3556/2024	ASHUTOSH BARIK MP	PUSPAMITRA MOHAPATRA	966/2024
62	D-BLAPL/17018/2024 BLAPL/5924/2024	AKHTAR KHAN @ AKTAR MP	ANIRUDHA DAS	967/2024
63	D-BLAPL/17017/2024 BLAPL/5929/2024	AKHTAR KHAN @ AKTAR MP	ANIRUDHA DAS	968/2024
64	D-BLAPL/23154/2024 BLAPL/7803/2024	SUSANTA BEHERA MP	SURYA KANTA PRADHAN	969/2024
65	D-BLAPL/18733/2024 BLAPL/6586/2024	MANORANJAN SAHOO MP	DEBA KUMAR RATH	970/2024
66	D-BLAPL/20734/2024 BLAPL/7221/2024	BIDYADHAR BEHERA MP		971/2024
67	D-BLAPL/20592/2024 BLAPL/7230/2024	BISWAKETA NAIK MP	DHIRENDRA KUMAR MOHAPATRA	972/2024
68	D-BLAPL/14886/2024 BLAPL/5415/2024	BHUSAN PATTANAIAK MP		973/2024
69	D-BLAPL/14165/2024 BLAPL/5268/2024	LAXMIPRIYA ROUT MP	KISHORE KUMAR MISHRA	974/2024
70	D-BLAPL/21171/2024 BLAPL/7332/2024	AJAY UDAYA SINGH MP	PRAFULLA KUMAR KHATEJ	975/2024
71	D-BLAPL/9001/2023 BLAPL/9001/2023	DAMU PUJARI MP		976/2024
72	D-BLAPL/23595/2024 BLAPL/ /	RAJESH SINGH MP	ROHIT RANJAN RAY	977/2024
73	D-ABLAPL/20769/2024 ABLAPL/7495/2024	SUBHRAJIT SAMAL @ DIPUNA MP		1499/2024
74	D-ABLAPL/9728/2024 ABLAPL/3432/2024	BHABANA@DEEPAK JENA MP		1500/2024
75	D-ABLAPL/6584/2024 ABLAPL/3384/2024	AJIT SAHU @ SAHOO MP		1501/2024
76	D-ABLAPL/9119/2022 ABLAPL/9119/2022	ZAHIN KHAN MP		1502/2024
77	D-ABLAPL/21451/2024 ABLAPL/7548/2024	JAYARAM PARIDA MP		1503/2024
78	D-ABLAPL/15982/2024 ABLAPL/5922/2024	GAUTAM JENA MP		1504/2024
79	D-ABLAPL/20479/2024 ABLAPL/7399/2024	PRADIPTA KUMAR BHANJA @ PRADIP KUMAR BHANJA MP		1505/2024
80	D-ABLAPL/14955/2024 ABLAPL/5973/2024	DEBARAJ BEHERA MP		1506/2024
81	D-ABLAPL/9456/2024 ABLAPL/3503/2024	SOBHANJIT BISWAL @ SOVANJIT BISWAL MP		1507/2024
82	D-ABLAPL/14716/2024 ABLAPL/5140/2024	TAPAN SAMANTARAY MP		1508/2024
83	D-ABLAPL/19412/2024 ABLAPL/6970/2024	SANJUKTA DAS MP		1509/2024
84	D-ABLAPL/19414/2024 ABLAPL/6976/2024	GITANGSHU @ SITANSHU DAS MP	ABHILASH MISHRA	1510/2024
85	D-MACA/33481/2024 MACA/ /	KMALESH NAYAK MP	PRADEEP KUMAR MISHRA	1755/2024
86	D-MACA/29490/2024 MACA/ /	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., MP	ANAND DASH	1756/2024
87	D-MACA/29489/2024 MACA/ /	M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., MP	ANAND DASH	1757/2024
88	D-MACA/32127/2024 MACA/ /	GENERAL MANAGER,(CLAIMS, LEGAL), MP	SHOMI PRADYAM MS GENERAL INSURANCE COMPANY LTD., BBSR	1758/2024
89	D-MACA/32130/2024	GENERAL MANAGER,(CLAIMS, LEGAL), MP	SHOMI PRADYAM MS GENERAL INSURANCE COMPANY LTD., BBSR	

	MACA/ /	MP		1759/2024
90	D-MACA/33653/2024	D.M.,ORIENTAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		1760/2024
91	D-MACA/33653/2024	D.M.,ORIENTAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		1761/2024
92	D-MACA/33661/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		1763/2024
93	D-MACA/33663/2024	D.M., NEW INDIA ASSURANCE CO.LTD., BANGALORE	DEBASISH SINHA	
	MACA/ /	MP		1764/2024
94	D-MACA/29726/2024	MANOJ KUMAR MOHANTY	DEBASISH PATNAIK	
	MACA/ /	MP		1765/2024
95	D-MACA/29726/2024	MANOJ KUMAR MOHANTY	DEBASISH PATNAIK	
	MACA/ /	MP		1766/2024
96	D-MACA/33743/2024	MANAGER LEGAL,M/S TATA AIG GENERAL INSURANCE CO.LTD.	ANURAG CHAKRABORTY	
	MACA/ /	MP		1767/2024
97	D-CRLA/1151/2023	KALIA SETHI	UMA CHARAN MISHRA	
	CRLA/1151/2023	MP		1939/2024
98	D-CRLA/23380/2024	SHIBA PRASAD SINGH	DEBASISH TRIPATHY	
	CRLA/761/2024	MP		1940/2024
99	D-CRLA/23381/2024	DHAKA ALIAS RAJAT KUMAR MALIK	MANAS KUMAR CHAND	
	CRLA/ /	MP		1941/2024
100	D-CRLA/23407/2024	TUBU@RAMCHANDRA HANSDAH	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1942/2024
101	D-CRLA/23407/2024	TUBU@RAMCHANDRA HANSDAH	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1943/2024
102	D-CRLA/23407/2024	TUBU@RAMCHANDRA HANSDAH	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1944/2024
103	D-CRLA/421/2015	BULU@NIRANJAN PANIGRAHI	M/S.N.K.MOHANTY	
	CRLA/421/2015	MP		1945/2024
104	D-CRLA/236/2022	NABINA@BHAGABATA SETHI	SURYAKANTA DASH	
	CRLA/236/2022	MP		1946/2024
105	D-CRLA/150/2016	JANMEJAYA NAYAK	M/S.SOURA CHANDRA MOHAPATRA	
	CRLA/150/2016	MP		1947/2024
106	D-CRLA/8152/2024	SAROJINI MAHAKUL	DEEPALI MAHAPATRA	
	CRLA/251/2024	MP		1948/2024
107	D-CRLA/8152/2024	SAROJINI MAHAKUL	DEEPALI MAHAPATRA	
	CRLA/251/2024	MP		1949/2024
108	D-CRLA/23537/2024	SANIA @ KAMALAKANTA BEHERA	NIRANJAN LENKA	
	CRLA/ /	MP		1950/2024
109	D-CRLA/23537/2024	SANIA @ KAMALAKANTA BEHERA	NIRANJAN LENKA	
	CRLA/ /	MP		1951/2024
110	D-CRLA/7/2022	BISHNU KISAN	LAXMINARAYAN PATEL	
	CRLA/7/2022	MP		1952/2024
111	D-CRLA/503/2017	KALA@DINABANDHU SAHU@DINABANDHU SAHU	M/S.SANJAY MOHANTY	
	CRLA/503/2017	MP		1953/2024
112	D-CRLA/23554/2024	GANESH @ SUBODHA MALLICK	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		1954/2024
113	D-CRLA/23554/2024	GANESH @ SUBODHA MALLICK	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		1955/2024
114	D-CRLA/1151/2023	KALIA SETHI	UMA CHARAN MISHRA	
	CRLA/1151/2023	MP		1956/2024
115	D-CRLA/23592/2024	NIRMAL LUHA	PRAJIT KUMAR PRADHAN	
	CRLA/ /	MP		1957/2024
116	D-CRLA/23592/2024	NIRMAL LUHA	PRAJIT KUMAR PRADHAN	
	CRLA/ /	MP		1958/2024
117	D-CRLA/23592/2024	NIRMAL LUHA	PRAJIT KUMAR PRADHAN	
	CRLA/ /	MP		1959/2024
118	D-CRLA/896/2023	BHASKARA BISOYI	S. MOHAN PRASAD PATRO	
	CRLA/896/2023	MP		1960/2024
119	D-CRLMC/23368/2024	RAMESH KUMAR PANDA	PRIYA RANJAN SINGH	
	CRLMC/ /	MP		2042/2024
120	D-CRLMC/3126/2023	JAJATI KUMAR BEHERA		
	CRLMC/3126/2023	MP		2043/2024

121	D-CRLMC/23389/2024 CRLMC/ /	CHIDANANDA BISWAL MP	BHABANI SANKAR DAS	2044/2024
122	D-CRLMC/23391/2024 CRLMC/ /	ANANGA UDAYA BAL MP	PUSPAMITRA MOHAPATRA	2045/2024
123	D-CRLMC/23393/2024 CRLMC/ /	GAURAV KUMAR AGRAWAL@KALLU MP	PRASHANTA KUMAR NAYAK	2046/2024
124	D-CRLMC/6839/2024 CRLMC/662/2024	TAPASWINI MOHAPATRA MP		2047/2024
125	D-CRLMC/23411/2024 CRLMC/ /	HAREY@HARIKRUSHNA MOHANTY MP	DIPTI RANJAN BHOKTA	2048/2024
126	D-CRLMC/23430/2024 CRLMC/ /	BIRANCHI BEHERA@BAGA MP	DURGA PRASAD PRADHAN	2049/2024
127	D-CRLMC/23453/2024 CRLMC/ /	SAGARIKA SWAIN MP	ASHOK KUMAR SARANGI	2050/2024
128	D-CRLMC/23459/2024 CRLMC/ /	SABITA MOHANTY MP	SANGRAM MISHRA	2051/2024
129	D-CRLMC/23462/2024 CRLMC/ /	BIRANCHI BEHERA@BAGA MP	DURGA PRASAD PRADHAN	2052/2024
130	D-CRLMC/23449/2024 CRLMC/ /	MUKUNDA PRADHAN MP	MANAS KUMAR CHAND	2053/2024
131	D-CRLMC/23472/2024 CRLMC/ /	SAGARADEEP MAHAPATRA@MOHAPATRA MP	ANGALA KISHORE PANDA	2054/2024
132	D-CRLMC/1021/2022 CRLMC/1021/2022	SURYA PRASAD TRIPATHY MP	NIRANJAN PANDA,SADASIVA PATRA (1),S.RATH,A ROUT,K.T. PATRA	2055/2024
133	D-CRLMC/14949/2024 CRLMC/2154/2024	ATALABIHARI BEHERA MP		2056/2024
134	D-CRLMC/23531/2024 CRLMC/ /	ARUN GHOSH @ARUNKUMAR GHOSH MP	BIDESHI KUMAR GHADEI	2057/2024
135	D-CRLMC/408/2019 CRLMC/408/2019	TRIBIKRAM BERIHA MP	M/S HIMANSU SEKHAR MISHRA	2058/2024
136	D-CRLMC/409/2019 CRLMC/409/2019	SANKARSAN BERIHA MP	M/S HIMANSU SEKHAR MISHRA	2059/2024
137	D-CRLMC/410/2019 CRLMC/410/2019	BAISALI BERIHA MP	M/S HIMANSU SEKHAR MISHRA	2060/2024
138	D-CRLMC/411/2019 CRLMC/411/2019	JASMIN BERIHA MP	M/S HIMANSU SEKHAR MISHRA	2061/2024
139	D-CRLMC/23562/2024 CRLMC/ /	ARUN DUA@ARUN KUMAR DUA MP	SUSANTA KUMAR BARAL	2062/2024
140	D-CRLMC/5161/2023 CRLMC/5161/2023	JYOTIRMAY MANDAL MP	DEBASNAN DAS	2063/2024
141	D-CRLMC/23585/2024 CRLMC/ /	RAMESH CHANDRA PRADHAN MP	RITURANJAN CHHOTARAY	2064/2024
142	D-CRLMC/23584/2024 CRLMC/ /	LAKSHINDRA KUMAR SAHOO MP	SUKANTA KUMAR DALAI	2065/2024
143	D-CRLMC/23593/2024 CRLMC/ /	PRAMILA MAHAPATRA MP	DR. BINODA KUMAR MISHRA	2066/2024
144	D-CRLMC/23599/2024 CRLMC/ /	SASMITA BEHERA MP	ASHOK DAS	2067/2024
145	D-CRLMC/23589/2024 CRLMC/ /	SUMIT KUMAR SHARMA MP	DEBASISH PATNAIK	2068/2024
146	D-WA/2928/2023 WA/2928/2023	GANESH CHANDRA PARIDA MP	BIPLAB KUMAR DASH	5950/2024
147	D-WA/29858/2024 WA/ /	UPENDRA KUMAR BEHERA MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	5951/2024
148	D-WA/33711/2024 WA/ /	ODISHA PUBLIC SERVICE COMMISSION, MP	BIPLAB KUMAR DASH RIBHACHARASAD TRIPATHY	5952/2024
149	D-WA/33693/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5953/2024
150	D-WA/33693/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5954/2024
151	D-WA/33693/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	5955/2024
152	D-WA/33694/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	

	WA/ /	MP		5956/2024
153	D-WA/33694/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5957/2024
154	D-WA/33694/2024	STATE OF ODISHA	SANGRAM JENA, A.G.A.	
	WA/ /	MP		5958/2024
155	D-WP(C)/778/2023	SRINIBAS SAHOO	BIBHUTI BHUSAN SWAIN	
	WP(C)/778/2023	MP		10186/2024
156	D-WP(C)/12305/2021	KRUPASINDHU MUDULI	SURYA NARAYAN PATNAIK	
	WP(C)/12305/2021	MP		10187/2024
157	D-WP(C)/12305/2021	KRUPASINDHU MUDULI	SURYA NARAYAN PATNAIK	
	WP(C)/12305/2021	MP		10188/2024
158	D-WP(C)/25040/2023	TILOTTAMA PALATA	DILLIP RAY	
	WP(C)/25040/2023	MP		10189/2024
159	D-WP(C)/33479/2024	NIRANJAN PRADHAN	MILAN KANUNGO	
	WP(C)/18874/2024	MP		10190/2024
160	D-WP(C)/33484/2024	NAROTTAM SENAPATI	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		10191/2024
161	D-WP(C)/33485/2024	NATABAR SENAPATI	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		10192/2024
162	D-WP(C)/20606/2016	SINGH SABHA GURUDWAR	M/S.PURNA KUMAR PADHI	
	WP(C)/20606/2016	MP		10193/2024
163	D-WP(C)/33488/2024	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI	
	WP(C)/18920/2024	MP		10194/2024
164	D-WP(C)/29715/2024	SUKANTI ROUT		
	WP(C)/17574/2024	MP		10195/2024
165	D-WP(C)/33489/2024	JITENDRA KUMAR PANDA	NIRMAL RANJAN ROUSTRAY	
	WP(C)/ /	MP		10196/2024
166	D-WP(C)/28839/2024	ANKURA CHARANA BEHERA	SAILABALA JENA	
	WP(C)/16602/2024	MP		10197/2024
167	D-WP(C)/33491/2024	SUBAHAM KUMAR CHAND	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		10198/2024
168	D-WP(C)/33472/2024	PRIYADARSHINI MOHAPATRA	SATYAPRAKASH DHAL	
	WP(C)/ /	MP		10199/2024
169	D-WP(C)/33493/2024	VIKASH YADAV@VIKAS YADAV	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		10200/2024
170	D-WP(C)/33494/2024	ASHUTOSH DAS	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		10201/2024
171	D-WP(C)/33496/2024	SANJEEV KUMAR SINGH	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		10202/2024
172	D-WP(C)/33498/2024	UPENDRA MIRDHA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		10203/2024
173	D-WP(C)/20270/2012	PURNA CH. KANUNGO	M/S.PRASANNA KU.PARHI,D.GOCHHAYAT,S.TIBREWAL,ASOK MOHA	
	WP(C)/20270/2012	MP		10204/2024
174	D-WP(C)/33503/2024	KAMALJIT RAY	ANUPAM RATH	
	WP(C)/ /	MP		10205/2024
175	D-WP(C)/33503/2024	KAMALJIT RAY	ANUPAM RATH	
	WP(C)/ /	MP		10206/2024
176	D-WP(C)/33515/2024	CHARMPA BYABASAYEE SANGHA, BHADRA	DEEPA DEEPA KUMAR DAS	
	WP(C)/ /	MP		10207/2024
177	D-WP(C)/33480/2024	SANJAY KUMAR AGRAWAL	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		10208/2024
178	D-WP(C)/33473/2024	PARADIP PORT AUTHORITY, PARADIP PORT	SATYAPRAKASH DHAL	
	WP(C)/ /	MP		10209/2024
179	D-WP(C)/16914/2024	JASHOBANTY BEHERA		
	WP(C)/10514/2024	MP		10210/2024
180	D-WP(C)/33529/2024	ANJALI UDYOG,CUTTACK	SATRUGHNA DASH (A)	
	WP(C)/ /	MP		10211/2024
181	D-WP(C)/33538/2024	AMIYA GIRI @ AMIYA KUMAR GIRI	SARBESWAR PRUSTY	
	WP(C)/ /	MP		10212/2024
182	D-WP(C)/33543/2024	ANUKAMPA PRIYADARSHINI SAHOO	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		10213/2024
183	D-WP(C)/33544/2024	BHIMASEN SAHU	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		10214/2024

184	D-WP(C)/33474/2024 WP(C)/ /	PRAKASH KUMAR RATHA MP	SATYAPRAKASH DHAL	10215/2024
185	D-WP(C)/14616/2021 WP(C)/14616/2021	DR. KANISHKA DAS MP	SUBIR PALIT	10216/2024
186	D-WP(C)/33547/2024 WP(C)/ /	TIKAM CHAND SAHU MP	KOUSIK ANANDA GURU	10217/2024
187	D-WP(C)/32479/2024 WP(C)/18218/2024	SAGARIKA BHOL MP		10218/2024
188	D-WP(C)/33552/2024 WP(C)/18995/2024	RAKSHYAPAL KALO MP	RAJJEET ROY	10219/2024
189	D-WP(C)/33553/2024 WP(C)/19001/2024	SANTOSH KUMAR BEHERA MP	Rajjeet Roy	10220/2024
190	D-WP(C)/33554/2024 WP(C)/19000/2024	NILAM DAKUA MP	RAJJEET ROY	10221/2024
191	D-WP(C)/33556/2024 WP(C)/19004/2024	SWARNALATA PATASANI MP	RAJJEET ROY	10222/2024
192	D-WP(C)/33558/2024 WP(C)/18998/2024	DIBYA SATABDIKA DAS MP	RAJJEET ROY	10223/2024
193	D-WP(C)/33557/2024 WP(C)/19005/2024	ROMEO PRIYADARSINI MANGARAJ MP	RAJJEET ROY	10224/2024
194	D-WP(C)/29606/2024 WP(C)/17245/2024	KHIROD CHANDRA BHATTA MP		10225/2024
195	D-WP(C)/33559/2024 WP(C)/18999/2024	MAMATARANI TRIPATHY MP	RAJJEET ROY	10226/2024
196	D-WP(C)/31283/2024 WP(C)/18002/2024	SAIRAM APAT MP	ARUN KUMAR PATRA	10227/2024
197	D-WP(C)/33562/2024 WP(C)/ /	PANKAJ SAMAL MP	PRASANNA KUMAR RATH (1)	10228/2024
198	D-WP(C)/33563/2024 WP(C)/ /	PRADEEP KUMAR BISWAL MP	TRILOCHAN BARIK	10229/2024
199	D-WP(C)/31606/2024 WP(C)/18012/2024	SHARATH NAG RAHULA MP	ARUN KUMAR PATRA	10230/2024
200	D-WP(C)/31363/2024 WP(C)/18016/2024	SUBHASHREE RAY MP	ARUN KUMAR PATRA	10231/2024
201	D-WP(C)/31934/2024 WP(C)/18472/2024	RAJESH KUMAR SAHU MP	ARUN KUMAR PATRA	10232/2024
202	D-WP(C)/33564/2024 WP(C)/ /	ADWAIT CHANDRA SAMAL @ ADWAIT SAMAL MP	PRASANNA KUMAR RATH (1)	10233/2024
203	D-WP(C)/33565/2024 WP(C)/ /	BENUDHAR BISWAL MP	TRILOCHAN BARIK	10234/2024
204	D-WP(C)/33567/2024 WP(C)/ /	KARTIKA PRADHAN MP	TRILOCHAN BARIK	10235/2024
205	D-WP(C)/33566/2024 WP(C)/ /	DEBASISH MOHANTY @ DEBASHIS MOHANTY MP	PRASANNA KUMAR RATH (1)	10236/2024
206	D-WP(C)/33570/2024 WP(C)/ /	M/S. MAITHAN ISPAT LTD. MP	ASIT KUMAR DASH	10237/2024
207	D-WP(C)/31106/2024 WP(C)/17555/2024	AMIT KUMAR PRUSTY MP	SAIBRATA RATH	10238/2024
208	D-WP(C)/33571/2024 WP(C)/ /	BRUNDABAN BISWAL MP	TRILOCHAN BARIK	10239/2024
209	D-WP(C)/41375/2023 WP(C)/41375/2023	MANOJ KUMAR BEHERA MP	MR. PRASANNA KUMAR SAHOO, MR. MANIORANJAN MOHANTY	10240/2024
210	D-WP(C)/33572/2024 WP(C)/ /	AVAYA KUMAR MAJHI @ ABHIRAM MAJHI MP	PRASANNA KUMAR RATH (1)	10241/2024
211	D-WP(C)/33576/2024 WP(C)/18997/2024	BIRAJA PRASAD PADHI MP	SAMEER KUMAR DAS	10242/2024
212	D-WP(C)/23938/2024 WP(C)/13875/2024	BRAJABANDHU DEHURY MP	NIRANJAN SINGH (1)	10243/2024
213	D-WP(C)/33593/2024 WP(C)/ /	BISHNU PRASAD SWAIN MP	SPANDAN SRICHANDAN	10244/2024
214	D-WP(C)/33600/2024 WP(C)/ /	RAM LAKHAN GUPTA MP	ARUN KUMAR PATRA	10245/2024
215	D-WP(C)/33604/2024	ADITYA KUMAR GUPTA	ARUN KUMAR PATRA	

	WP(C)/ /	MP		10246/2024
216	D-WP(C)/33605/2024	BANSIDHAR MALIK	SURJYA NARAYAN SAHU	
	WP(C)/ /	MP		10247/2024
217	D-WP(C)/33609/2024	M/S LAXMI NARAYAN MAN MOHAN LAL ARUN KUMAR PATRA		
	WP(C)/ /	MP		10248/2024
218	D-WP(C)/8199/2023	GOVERNING BODY OF UDAYA NATH COLLEGE OF SCIENCE AND TECHNOLOGY, CUTTACK		
	WP(C)/8199/2023	MP		10249/2024
219	D-WP(C)/33613/2024	MANORANJAN JENA	BIJAY PANDA	
	WP(C)/ /	MP		10250/2024
220	D-WP(C)/33614/2024	PRATAP CHANDRA MOHARANA	SAIBRATA RATH	
	WP(C)/ /	MP		10251/2024
221	D-WP(C)/33616/2024	JATADHARI PRADHAN	SAGARIKA SAHOO	
	WP(C)/ /	MP		10252/2024
222	D-WP(C)/13094/2017	BABULI CH.SETHY		
	WP(C)/13094/2017	MP		10253/2024
223	D-WP(C)/42714/2023	RAJENDRA KUMAR SWAIN		
	WP(C)/42714/2023	MP		10254/2024
224	D-WP(C)/33618/2024	DAMBARU DHAR MISHRA	SUJIT KUMAR DAS	
	WP(C)/ /	MP		10255/2024
225	D-WP(C)/33617/2024	SAROJINI BAL	ARJUNA CHARANA BEHERA	
	WP(C)/ /	MP		10256/2024
226	D-WP(C)/33611/2024	AJIT KUMAR PUHAN	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		10257/2024
227	D-WP(C)/27008/2024	RAMAKANTA HOTA	RABINDRA KUMAR PATNAIK	
	WP(C)/17117/2024	MP		10258/2024
228	D-WP(C)/27371/2024	BINAYAK RANJAN KAR	RABINDRA KUMAR PATNAIK	
	WP(C)/16863/2024	MP		10259/2024
229	D-WP(C)/33351/2024	RAMA CHANDRA BHATRA	RABINDRA KUMAR PATNAIK	
	WP(C)/ /	MP		10260/2024
230	D-WP(C)/27373/2024	SUBRATA KUMAR TRIPATHY	RABINDRA KUMAR PATNAIK	
	WP(C)/16859/2024	MP		10261/2024
231	D-WP(C)/15140/2024	SUNIL KUMAR BHATRA	SUSANTA KUMAR MISHRA	
	WP(C)/9580/2024	MP		10262/2024
232	D-WP(C)/32929/2024	BABULA KUMAR BEHERA	ASHUTOSH PANDA	
	WP(C)/18352/2024	MP		10263/2024
233	D-WP(C)/33630/2024	JAYANTI SAHOO	SUBRATA MISHRA	
	WP(C)/ /	MP		10264/2024
234	D-WP(C)/26016/2024	SASMITA BARIK		
	WP(C)/14987/2024	MP		10265/2024
235	D-WP(C)/22661/2024	KADAMBINI PADHY		
	WP(C)/13216/2024	MP		10266/2024
236	D-WP(C)/33630/2024	JAYANTI SAHOO	SUBRATA MISHRA	
	WP(C)/ /	MP		10267/2024
237	D-WP(C)/20308/2024	SUGRIBA MEHER		
	WP(C)/11469/2024	MP		10268/2024
238	D-WP(C)/28249/2023	JAYANTI SAHOO	SUBRATA MISHRA	
	WP(C)/28249/2023	MP		10269/2024
239	D-WP(C)/16866/2021	BALARAM SINGH	HIMANSHU SEKHAR MISHRA	
	WP(C)/16866/2021	MP		10270/2024
240	D-WP(C)/16866/2021	BALARAM SINGH	HIMANSHU SEKHAR MISHRA	
	WP(C)/16866/2021	MP		10271/2024
241	D-WP(C)/17860/2024	CHITTARANJAN GHAREI	ASHOK MOHANTY, DAYANANDA MOHAPATRA	
	WP(C)/10185/2024	MP		10272/2024
242	D-WP(C)/13420/2024	SATYABRATA SAHOO	BUDHADEV ROURAY, DAYANANDA MOHAPATRA	
	WP(C)/8166/2024	MP		10273/2024
243	D-WP(C)/14488/2021	SUBHALAXMI DAS	SWAPNA KUMAR OJHA	
	WP(C)/14488/2021	MP		10274/2024
244	D-WP(C)/7989/2024	GEETANJALI MAJHI	SASWATI MOHAPATRA	
	WP(C)/4698/2024	MP		10275/2024
245	D-WP(C)/33660/2024	BANSIDHAR MALIK	SURJYA NARAYAN SAHU	
	WP(C)/ /	MP		10276/2024
246	D-WP(C)/33664/2024	RAJ KUMAR PATEL	DHIRENDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		10277/2024

247	D-WP(C)/33669/2024 WP(C)/ /	GOBARDHAN BISWAL MP	DEBIDUTTA MOHAPATRA	10278/2024
248	D-WP(C)/30564/2024 WP(C)/18544/2024	BISHNU CHARAN SAHOO MP	ARUN KUMAR PATRA	10279/2024
249	D-WP(C)/33677/2024 WP(C)/ /	DIBAKAR MEHER MP	ALOK KUMAR PANDA	10280/2024
250	D-WP(C)/33666/2024 WP(C)/ /	KALINGA WARRIOR,CUTTACK MP	PRABODHA CHANDRA NAYAK	10281/2024
251	D-WP(C)/33682/2024 WP(C)/ /	JASMITA SAHU MP	SUBHRANSU BHUSAN MOHANTY	10282/2024
252	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		10283/2024
253	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT. MP		10284/2024
254	D-WP(C)/33684/2024 WP(C)/ /	SULOCHANA KHATUA MP	SUBHRANSU BHUSAN MOHANTY	10285/2024
255	D-WP(C)/33692/2024 WP(C)/ /	NAMITA BEHERA MP	SUBHRANSU BHUSAN MOHANTY	10286/2024
256	D-WP(C)/33696/2024 WP(C)/ /	BINAYAK SWAIN MP	DAYANIDHI MISHRA	10287/2024
257	D-WP(C)/33697/2024 WP(C)/ /	LOKANATH PATRA MP	DAYANIDHI MISHRA	10288/2024
258	D-WP(C)/30145/2024 WP(C)/ /	SRIDHAR PRADHAN MP	SANJIB KUMAR BHANJADEO	10289/2024
259	D-WP(C)/33699/2024 WP(C)/ /	GANESWAR SAMANTARAY MP	RAJIB RATH	10290/2024
260	D-WP(C)/9077/2018 WP(C)/9077/2018	NABAGHANA DALAI MP	SARAT CHANDRA MAKAP	10291/2024
261	D-WP(C)/25662/2024 WP(C)/14983/2024	PANKAJINI SINGH MP	CHITTA RANJAN PATTNAIK	10292/2024
262	D-WP(C)/31625/2023 WP(C)/31625/2023	SUSHANTA KUMAR RATH MP	SOUBHAGYA SUNDAR DAS	10293/2024
263	D-WP(C)/33700/2024 WP(C)/ /	ARUN KUMAR LENKA MP	SOUMYA RANJAN MOHANTY	10294/2024
264	D-WP(C)/33701/2024 WP(C)/ /	DEEPAK KUMAR PRADHAN MP	SOUMYA RANJAN MOHANTY	10295/2024
265	D-WP(C)/13091/2023 WP(C)/13091/2023	PRABHU PRASAD BEHERA MP	JUGALA KISHORE PANDA	10296/2024
266	D-WP(C)/33707/2024 WP(C)/ /	NILAMANI SWAIN MP	NIROD KUMAR SAHU	10297/2024
267	D-WP(C)/19961/2017 WP(C)/19961/2017	RAJENDRA KUMAR ROUSTRAY MP	M/S.SOUMYA MISHRA	10298/2024
268	D-WP(C)/36039/2023 WP(C)/36039/2023	TUSARA KANTA NAYAK MP	PITAMBAR ACHARYA	10299/2024
269	D-WP(C)/20691/2024 WP(C)/12192/2024	SUSHREE SUBHASHREE MAHAPATRA MP	RAJJEET ROY	10300/2024
270	D-WP(C)/36699/2023 WP(C)/36699/2023	BENUDHAR SETHY MP	PITAMBAR ACHARYA	10301/2024
271	D-WP(C)/36704/2023 WP(C)/36704/2023	PULLIN KUMAR PARIJA MP	PITAMBAR ACHARYA	10302/2024
272	D-WP(C)/33716/2024 WP(C)/ /	SAGAR KUMAR MP	SANTOSH CHANDRA ATABODHI	10303/2024
273	D-WP(C)/33714/2024 WP(C)/ /	KAILASH CHANDRA SAHOO MP	NIRANJAN LENKA	10304/2024
274	D-WP(C)/36705/2023 WP(C)/36705/2023	YUGAJYOTI RATH MP	PITAMBAR ACHARYA	10305/2024
275	D-WP(C)/36683/2023 WP(C)/36683/2023	AMULYA KUMAR MISHRA MP	PITAMBAR ACHARYA	10306/2024
276	D-WP(C)/36702/2023 WP(C)/36702/2023	SANTOSH KUMAR BEHERA MP	PITAMBAR ACHARYA	10307/2024
277	D-WP(C)/36692/2023 WP(C)/36692/2023	TRAILOKYANATH BISWAL MP	PITAMBAR ACHARYA	10308/2024
278	D-WP(C)/36687/2023	BISHNUPRIYA ROUL	PITAMBAR ACHARYA	

	WP(C)/36687/2023	MP		10309/2024
279	D-WP(C)/36695/2023	PRALAYA RANJAN BHUYAN	PITAMBAR ACHARYA	
	WP(C)/36695/2023	MP		10310/2024
280	D-WP(C)/36698/2023	PRASANNA KUMAR SAHOO	PITAMBAR ACHARYA	
	WP(C)/36698/2023	MP		10311/2024
281	D-WP(C)/36689/2023	DEBASIS LENKA	PITAMBAR ACHARYA	
	WP(C)/36689/2023	MP		10312/2024
282	D-WP(C)/33720/2024	CHANDAN KUMAR PATRA	PRATIK DASH	
	WP(C)/ /	MP		10313/2024
283	D-WP(C)/36050/2023	UMAKANTA MISHRA	PITAMBAR ACHARYA	
	WP(C)/36050/2023	MP		10314/2024
284	D-WP(C)/36048/2023	PRASANTA KUMAR JENA	PITAMBAR ACHARYA	
	WP(C)/36048/2023	MP		10315/2024
285	D-WP(C)/36046/2023	BAISHALINI MOHAPATRA	PITAMBAR ACHARYA	
	WP(C)/36046/2023	MP		10316/2024
286	D-WP(C)/33721/2024	SMRUTIPRIYA SAHOO	KABIRAJ PRADHAN	
	WP(C)/ /	MP		10317/2024
287	D-WP(C)/36043/2023	MAHENDRA KUMAR DANGUA	PITAMBAR ACHARYA	
	WP(C)/36043/2023	MP		10318/2024
288	D-WP(C)/36049/2023	SRIKANTA KUMAR DASH	PITAMBAR ACHARYA	
	WP(C)/36049/2023	MP		10319/2024
289	D-WP(C)/33722/2024	SAKSHI JAIN	ASHWINI KUMAR DAS	
	WP(C)/ /	MP		10320/2024
290	D-WP(C)/36047/2023	PREMANANDA DALABEHERA	PITAMBAR ACHARYA	
	WP(C)/36047/2023	MP		10321/2024
291	D-WP(C)/36042/2023	SANTOSH KUMAR CHOUDHURY	PITAMBAR ACHARYA	
	WP(C)/36042/2023	MP		10322/2024
292	D-WP(C)/36040/2023	SATYANARAYAN SETHY	PITAMBAR ACHARYA	
	WP(C)/36040/2023	MP		10323/2024
293	D-WP(C)/33721/2024	SMRUTIPRIYA SAHOO	KABIRAJ PRADHAN	
	WP(C)/ /	MP		10324/2024
294	D-WP(C)/36044/2023	DEBENDRA KUMAR SWAIN	PITAMBAR ACHARYA	
	WP(C)/36044/2023	MP		10325/2024
295	D-WP(C)/33725/2024	DEB NARAYAN PRASAD SAHOO	BISWAJIT NAYAK	
	WP(C)/ /	MP		10326/2024
296	D-WP(C)/36041/2023	CHITA RANJAN JENA	PITAMBAR ACHARYA	
	WP(C)/36041/2023	MP		10327/2024
297	D-WP(C)/36045/2023	PRAKASH KUMAR BEHERA	PITAMBAR ACHARYA	
	WP(C)/36045/2023	MP		10328/2024
298	D-WP(C)/33728/2024	PRAVAS MALLIK @ PRAVAS KUMAR MAIPRAKTIK DASH		
	WP(C)/ /	MP		10329/2024
299	D-WP(C)/33727/2024	SOUBHAGYA RANJAN MOHANTY	AVIJIT PATNAIK	
	WP(C)/ /	MP		10330/2024
300	D-WP(C)/33734/2024	PRAKASH KUMAR SAHOO	PRABHU PRASANNA BEHERA	
	WP(C)/ /	MP		10331/2024
301	D-WP(C)/33736/2024	BIPIN BIHARI MARTHA	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		10332/2024
302	D-WP(C)/33740/2024	BHASKAR PANIGRAHI	SARATHI JYOTI MOHANTY	
	WP(C)/ /	MP		10333/2024
303	D-WP(C)/33741/2024	RASIKLAL MAHANTA	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		10334/2024
304	D-WP(C)/33749/2024	SUKANTI BHOI	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		10335/2024
305	D-WP(C)/33754/2024	TUNI DAS	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		10336/2024
306	D-WP(C)/33761/2024	SANTANU KUMAR HOTA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		10337/2024
307	D-WP(C)/33764/2024	BIJAY KUMAR SAHOO	BIJAY PANDA	
	WP(C)/ /	MP		10338/2024
308	D-WP(C)/33767/2024	SUNITA MOHAPATRA	ASHUTOSH MISHRA	
	WP(C)/ /	MP		10339/2024
309	D-WP(C)/33759/2024	RAJKISHORE BHOI	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		10340/2024

310	D-WP(C)/33770/2024 WP(C)/ /	MAHENDRA KUMAR BAG MP	NILAMADHAB SARKAR	10341/2024
311	D-WP(C)/33770/2024 WP(C)/ /	MAHENDRA KUMAR BAG MP	NILAMADHAB SARKAR	10342/2024
312	D-WP(C)/33772/2024 WP(C)/ /	ARJUN SWAIN MP	ASHOK KUMAR MOHAPATRA	10343/2024